



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Monday,18th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**  
**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">Cont.Cas(C)/606/2024</a>	DIPENDRA ADHIKARI <b>Versus</b> SUMIT SATTAWAN IAS	MR. M U MONDAL MS. N NASRIN J ISLAM MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	
2	<a href="#">Cont.Cas(C)/608/2024</a>	AFZALUR RAHMAN AND 54 ORS <b>Versus</b> KHANINDRA CHOUDHURY, IAS AND 3 ORS	MR. M U MAHMUD MR. M ALI MR S ISLAM MD. ANARUL ISLAM	
3	<a href="#">I.A.(Civil)/3278/2024</a> FIXED in WA/198/2024	ABU SALEH SHARIF UDDIN <b>Versus</b> HANIF UDDIN AND 6 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	SC, ELEM. EDU MR. A R BHUYAN GA, ASSAM MR. K NATH MR. A M KHAN MR A HAQUE
	<b>WITH</b> <a href="#">WA/198/2024</a>	ABU SALEH SHARIF UDDIN <b>Versus</b> HANIF UDDIN AND 6 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	SC, ELEM. EDU MR. A R BHUYAN GA, ASSAM MR. K NATH MR. A M KHAN MR A HAQUE
4	<a href="#">I.A.(Civil)/3421/2024</a> in WP(C)/4236/2023	J H LAWSAWMA (CE) AND ORS <b>Versus</b> C LALSAWMLIANA (SR EE) AND ORS	MR. D DAS SR. ADV MS C DAS	AG, MIZORAM
	<b>WITH</b> <a href="#">WP(C)/4236/2023</a>	C LALSAWMLIANA (SR EE) AND 14 ORS <b>Versus</b> THE STATE OF MIZORAM AND 4 ORS	J C LALNUNSANGA	AG, MIZORAM
5	<a href="#">I.A.(Civil)/3472/2024</a> in WA/10119/2024	A H ANWAR HUSSAIN BARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM
	<b>WITH</b> <a href="#">WA/10119/2024</a> (Filing Number)	A H ANWAR HUSSAIN BARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER	GA, ASSAM

6	<a href="#">I.A.(Civil)/3478/2024</a> in WA/12126/2024	THE STATE OF ASSAM AND ORS <b>Versus</b> RAJ SOBHAN GOSWAMI	MR. D SAIKIA MR. J HANDIQUE MR. R BORPUJARI MR. S DUTTA	
	<b>WITH</b> <a href="#">WA/12126/2024</a> (Filing Number)	THE STATE OF ASSAM <b>Versus</b> RAJ SOBHAN GOSWAMI	SATYAJIT DUTTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/12128/2024</a> (Filing Number)	THE STATE OF ASSAM <b>Versus</b> RAJ SOBHAN GOSWAMI	SATYAJIT DUTTA	
7	<a href="#">I.A.(Civil)/3479/2024</a> in WA/1428/2023	THE SECURITIES AND EXCHANGE BOARD OF INDIA <b>Versus</b> ROSHNI DIDWANIA	MR. D SAIKIA MR. B GOGOI MR A CHALIHA H S BARUAH MR M BHUYAN MR. DEBANUJ DUTTA	
	<b>WITH</b> <a href="#">WA/1428/2023</a> (Filing Number)	THE SECURITIES AND EXCHANGE BOARD OF INDIA <b>Versus</b> ROSHNI DIDWANIA E	MR. B GOGOI	
8	<a href="#">I.A.(Civil)/3494/2024</a> in WA/13014/2024	AMIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">WA/13014/2024</a> (Filing Number)	AMIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH	
		<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>		
9	<a href="#">PIL/67/2024</a>	MAHESWAR BORO <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N J DUTTA MR. K D SARMA MR A BASUMATARY	GA, ASSAM SC, BTC SC, FOREST
10	<a href="#">PIL/68/2024</a>	MOHAN CHANDRA MALAKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P P DUTTA MS P SARMA MS. P P DAS	GA, ASSAM SC, REVENUE
11	<a href="#">PIL/69/2024</a>	ABDUR ROUF AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	SC, P AND R.D. GA, ASSAM
12	<a href="#">WA/378/2024</a>	THE STATE OF ASSAM AND ORS <b>Versus</b> KULDEEP TASSA	MR R M DAS	GA, ASSAM SC, HEALTH
13	<a href="#">WA/379/2024</a>	JAYANTA KHAUND <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 4 ORS B	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM MR. C TALUKDAR	SC, APDCL
14	<a href="#">WA/381/2024</a>	THE STATE OF ASSAM AND ORS <b>Versus</b> BALEN ROY MEDHI	MR. D NATH SR. GA, ASSAM	
15	<a href="#">WP(C)/5436/2024</a>	THE UNION OF INDIA <b>Versus</b> No 14905960FEx Nk Paotinlian	MR. S K MEDHI	
16	<a href="#">WP(C)/5916/2024</a> B/O	UNION OF INDIA AND 3 ORS. <b>Versus</b> NO. 13671374X EX-NK(TS) N LOHRII MAO	MR. U K GOSWAMI MR. R K D CHOUDHURY	
		<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>		
17	<a href="#">WA/317/2024</a>	BACHA BABU SINGH <b>Versus</b> THE MANAGEMENT OF STEELSWORTH PVT LTD. A	MR A DASGUPTA MS. A BHATTACHARYYA MR. P KALITA	

18	<a href="#">WP(C)/5990/2024</a>	M/S HOTEL RAATDIN <b>Versus</b> TRIPURA GRAMIN BANK AND ANR	MR U DAS MR. S SAIKIA	
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
19	<a href="#">WP(C)/6850/2023</a>	REBEKA RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR. M ISLAM MS A KHATUN	SC, HIGHER EDU GA, ASSAM SC, AG SC, FINANCE
20	<a href="#">PIL/30/2024</a> FIXED	REETAM SINGH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR R SINGH PETITIONER IN PERSON	GA, ASSAM MR D DEKA(R-2) SC, GHC
21	<a href="#">WP(C)/184/2024</a>	M/S ITI LTD <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR H BETALA MR C KUMAR RIYAZ KHAN	SC, GST MR H GUPTA DY.S.G.I.
22	<a href="#">WA/354/2024</a> CAVT. NO.10012/024, CAVT./1001/2024	M/S FRIEND ENTERPRISE AND ANR <b>Versus</b> M/S CONSULTING ENGINEER (NG) AND 8 ORS	MR H K DAS MS D MAHANTA MR N K SARMA	DR. J. D. KHAUND (R-9) MR R SINGHA M NARZARY(R-9) SC, A.H and V. DEPT. FOR CAVEATOR
23	<a href="#">WP(C)/3227/2024</a>	SASHI MAHESWARI <b>Versus</b> THE GAUHATI HIGH COURT AND ANR	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, GHC
24	<a href="#">WP(C)/4787/2024</a> FIXED	M/S HIGH TECH ECOGREEN CONTRACTORS LLP <b>Versus</b> THE JOINT DIRECTOR AND 2 ORS.	MR. VINAY SHRAFF MR. Z ISLAM MR. P DAS	SC, GST MR. S C KEYAL
25	<a href="#">WP(C)/5207/2024</a> FIXED	INDRAJIT NOMOSUDRA AND 93 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, ELEM. EDU SC, SSA
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
26	<a href="#">PIL/19/2022</a>	JAVED ALI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MRS P NAG	MR. K N CHOUDHURY (r-3,4) GA, ASSAM MS. M DEVI (r-3,4) MR. S BARUAH (R-6) MR. A DAS (r-3,4) MS. S KONWAR (R-1, 2 & 5)
27	<a href="#">WA/432/2023</a>	MADHURI BORTHAKUR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	MR S BORTHAKUR (r-6) MR. A J RAJKHOWA (r-6) MR. R SARMA(R-4) SC, SEC. EDU.
28	<a href="#">WP(C)/2351/2023</a>	RAM KAMAL SINHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B SINHA	SC, CO OP
29	<a href="#">WA/187/2024</a> CAVT. NO.05212/024, FIXED, CAVT./521/2024	ALL ASSAM PRIVATE SECURITY AGENCIES ASSOCIATION <b>Versus</b> TEZPUR UNIVERSITY AND 4 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	MR. S C KEYAL SC, T U MR. S NEOG (R-5) MS. S G BARUAH (R-5) MS P BORUAH (R-5) MR. B BORGHAIN (R-5) MR B SAIKIA (R-5) FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/1698/2024</a> <b>in</b> WA/187/2024	ALL ASSAM PRIVATE SECURITY AGENCIES ASSOCIATION <b>Versus</b> TEZPUR UNIVERSITY AND 3 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	MR. S C KEYAL SC, T U FOR CAVEATOR
30	<a href="#">WP(C)/2803/2024</a>	THE UNION OF INDIA AND 3 ORS <b>Versus</b> MD. KALAM AZAD	MR. B CHAKRAVARTY	MR D N SARMA
31	<a href="#">WP(C)/2851/2024</a>	ARUNAS SNACK PRODUCT <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A GOYAL MR. A CHOUDHURY	SC, TAXATION

**HEARING**

32 [WA/221/2024](#)  
FIXED

THE STATE OF ASSAM AND 2 ORS.  
**Versus**  
ASHIRBAD HAZARIKA

MR. D SAIKIA  
MR. S DUTTA

MR. K N CHOUDHURY  
MR. J PATOWARY  
MR. D J DAS  
N GAUTAM

**WITH**  
[I.A.\(Civil\)/2074/2024](#)  
**in** WA/221/2024

THE STATE OF ASSAM AND 2 ORS.  
**Versus**  
ASHIRBAD HAZARIKA

MR. D SAIKIA  
MR. S DUTTA

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LEAVE NOTE OF ADVOCATES FOR 18/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
6)	MR. N ALAM	04-11-2024	To	20-11-2024
7)	MR. J P SHARMA	07-11-2024	To	18-11-2024
8)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
9)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
10)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
11)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
12)	MR A R BHUYAN	11-11-2024	To	29-11-2024
13)	MR G GOSWAMI	15-11-2024	To	20-11-2024
14)	MR B K KAR	12-11-2024	To	23-11-2024
15)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
16)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
17)	MR. R K BHATRA	12-11-2024	To	24-11-2024
18)	MR. R P SINGH	14-11-2024	To	06-12-2024
19)	MR M Z AHMED	13-11-2024	To	24-11-2024
20)	MR A KALITA	18-11-2024	To	20-11-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,18th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/5179/2020</a> PART-HEARD, FIXED, PERSONAL APPEARANCE, WITH WP(C)/6554/2023 (D/O)	MOHMOD NADEEM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, SEC. EDU.
<b>ORDERS</b>				
2	<a href="#">I.A.(Civil)/3462/2024</a> B/O in WP(C)/5616/2024 <b>WITH</b> <a href="#">WP(C)/5616/2024</a>	MANURAM MEDAK <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/5067/2024</a>	MANURAM MEDAK <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU SR. GA, ASSAM
3	<b>WITH</b> <a href="#">WP(C)/5079/2024</a>	MAIDUL ISLAM AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM
4	<a href="#">WP(C)/5079/2024</a>	ANJU MONOWARA BEGUM AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 18/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
6)	MR. N ALAM	04-11-2024	To	20-11-2024
7)	MR. J P SHARMA	07-11-2024	To	18-11-2024
8)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
9)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
10)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
11)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024

12)	MR A R BHUYAN	11-11-2024	To	29-11-2024
13)	MR G GOSWAMI	15-11-2024	To	20-11-2024
14)	MR B K KAR	12-11-2024	To	23-11-2024
15)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
16)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
17)	MR. R K BHATRA	12-11-2024	To	24-11-2024
18)	MR. R P SINGH	14-11-2024	To	06-12-2024
19)	MR M Z AHMED	13-11-2024	To	24-11-2024
20)	MR A KALITA	18-11-2024	To	20-11-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 3

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">Bail Appln./3268/2024</a> B/O	MOHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
<b>MOTION (BA)</b>				
2	<a href="#">Bail Appln./3472/2024</a>	MD NAZIMUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY	PP, ASSAM
3	<a href="#">Bail Appln./3473/2024</a>	MD MOFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
4	<a href="#">Bail Appln./3475/2024</a>	JAYNAL ABEDIN <b>Versus</b> THE STATE OF ASSAM	MR. S SARMA MR H M R HOQUE	PP, ASSAM
5	<a href="#">Bail Appln./3479/2024</a>	IBRAHIM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN	PP, ASSAM
6	<a href="#">Bail Appln./3480/2024</a>	MD MUAJ <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM	PP, ASSAM
7	<a href="#">Bail Appln./3481/2024</a>	NASIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM	PP, ASSAM
8	<a href="#">Bail Appln./3482/2024</a>	RABEL AL AMIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. F A HASSAN	PP, ASSAM
9	<a href="#">Bail Appln./3491/2024</a>	DIPANKAR BORA <b>Versus</b> THE STATE OF ASSAM	MR. G K MEDHI	PP, ASSAM
<b>MOTION</b>				
10	<a href="#">AB/2983/2024</a> FIXED	ABDUL SATTAR AND ORS <b>Versus</b> THE STATE OF ASSAM	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	
11	<a href="#">AB/2995/2024</a>	CHILIMA KHATUN @ SILIMA KHATUN AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN	PP, ASSAM

12	<a href="#">AB/2997/2024</a>	SAPIUL SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. JYOTIRMOY ROY N AHMED MR D DAS MR B P SARMAH B SAHA MR. JAYANTA ROY S DAS	PP, ASSAM
13	<a href="#">AB/2999/2024</a>	SAMIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A R SIKDAR MR. A HALIM MR F HAQUE	PP, ASSAM
14	<a href="#">AB/3009/2024</a>	AMANDEEP SINGH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A BURAGOHAIN MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
15	<a href="#">AB/3013/2024</a>	KANDARPA CHALIHA <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
16	<a href="#">Bail Appln./1028/2024</a> WITH SCANNED CASE RECORDS, WITH OFFICE NOTE, FIXED	MD. NAUSED ALI @ NASHWED ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R Deka S I AKAND	MS. B SARMA (AS LEGAL- AID-COUNSEL FOR R-2) PP, ASSAM
17	<a href="#">Bail Appln./2844/2024</a> WITH SCANNED LCR, FIXED	MD. AZAHARUL ISLAM @ AZAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	MR. SURAJIT DAS, (AMICUS CURIAE R2) PP, ASSAM
18	<a href="#">Bail Appln./2907/2024</a> FIXED	BANIJ ALI @ BANIS ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR N AHMED S BASUMATARY	PP, ASSAM
19	<a href="#">Bail Appln./2911/2024</a> WITH SCANNED LCR, FIXED	RAJ RAM SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SHUROT ZAMAL SHEIKH PALLAB JYOTI DAS	PP, ASSAM
20	<a href="#">Bail Appln./3003/2024</a> FIXED	ANKUR PROTIM BORAH <b>Versus</b> STATE OF ASSAM AND ANR	MR. R CHETRI MR N MILI MR. M S BAISHYA	PP, ASSAM
21	<a href="#">Bail Appln./3102/2024</a> WITH SCANNED RECORDS, WITH OFFICE NOTE, FIXED	JOHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. B GOGOI MS M BORAH	PP, ASSAM
22	<a href="#">Bail Appln./3109/2024</a> FIXED	MD. BUBUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. S K DAS MR D BARMAN	PP, ASSAM
23	<a href="#">Bail Appln./3170/2024</a> WITH SCANNED LCR, FIXED	NURUZZAMAL @ NUR JAMAL @ NURFAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A K AZAD MR. I HUSSAIN	MS A BEGUM (R-2) PP, ASSAM
24	<a href="#">Bail Appln./3238/2024</a> FIXED	JALIM UDDIN @ JAMAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. R ISLAM	PP, ASSAM
25	<a href="#">Bail Appln./3252/2024</a> FIXED	ABUL MUSSA KARIMULLAH @ MUSSA KARIMULLAH SARKAR <b>Versus</b> THE STATE OF ASSAM	MR E AHMED MISS R A CHOUDHURY	PP, ASSAM
26	<a href="#">Bail Appln./3283/2024</a> FIXED	MADARSAN DAS <b>Versus</b> THE STATE OF ASSAM	MR. R DE MS. D PATHAK	PP, ASSAM
27	<a href="#">Bail Appln./3291/2024</a> FIXED	NUR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
28	<a href="#">Bail Appln./3316/2024</a> FIXED	PAPU DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
29	<a href="#">Bail Appln./3317/2024</a> WITH SCANNED LCR, FIXED	JOY DEV KAKATI @ JOYDEB <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. H S BORAH	PP, ASSAM



30	<a href="#">Bail Appln./3326/2024</a> FIXED	NUMAL PAYENG AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR D L NATH	PP, ASSAM
31	<a href="#">Bail Appln./3333/2024</a> FIXED.	ABIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. A K DAS	PP, ASSAM
32	<a href="#">Bail Appln./3365/2024</a> FIXED	RAHUL AHMED <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI S AHMED G BORO	PP, ASSAM
33	<a href="#">Bail Appln./3372/2024</a> FIXED.	AYUSH KUMAR <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR P DAS A DAS MS N BARUAH MR ANAND SHARMA	SC, C B I
34	<a href="#">Bail Appln./3396/2024</a> FIXED	FAIJUL ISLAM AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
35	<a href="#">Bail Appln./3428/2024</a> FIXED	SHRI PRADIP DAS AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
<b>BAIL HEARING</b>				
36	<a href="#">AB/3993/2023</a> FIXED	TOUHID ZAMAN LASKAR @ TAUHID LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUHDURY MR. N H BARBHUIYA MS. N.A. LASKAR	MR. A M S MAZUMDER PP, ASSAM
37	<a href="#">AB/296/2024</a> WITH OFFICE NOTE, FIXED	ALOMGIR HUSSAIN @ ALOMGIR ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
38	<a href="#">AB/962/2024</a> FIXED	GANESH CHANDRA DEKA <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD IMRAN	PP, ASSAM
39	<a href="#">AB/1076/2024</a> FIXED	NOWSAD ALI @ NAUSHAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
40	<a href="#">AB/1296/2024</a> FIXED	JAYNAL ALI <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
41	<a href="#">AB/1335/2024</a> FIXED	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
42	<a href="#">AB/1363/2024</a> WITH OFFICE NOTE, FIXED	RAJU DAS <b>Versus</b> THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
43	<a href="#">AB/1644/2024</a> WITH OFFICE NOTE, FIXED	RAJESH KALITA <b>Versus</b> THE STATE OF ASSAM	M. HOSSAIN MS. A SULTANA	PP, ASSAM
44	<a href="#">AB/1738/2024</a> FIXED	MUSTAFA LYNDOH <b>Versus</b> THE STATE OF ASSAM	MR. M MAHANTA	PP, ASSAM
45	<a href="#">AB/1786/2024</a> FIXED	DINESH SONI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MS A DAS	PP, ASSAM
46	<a href="#">AB/1882/2024</a> FIXED	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
47	<a href="#">AB/2025/2024</a> FIXED	HATEM ALI AND SEVEN 7 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M ALI MR J. E. SARKAR MD. ANARUL ISLAM	PP, ASSAM
48	<a href="#">AB/2281/2024</a> WITH OFFICE NOTE, FIXED	BABULAL LAKRA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P K DAS MR. M BARUAH	PP, ASSAM

49	<a href="#">AB/2406/2024</a> WITH OFFICE NOTE, FIXED	HASIBUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
50	<a href="#">AB/2435/2024</a> FIXED	NUR ALOM SHEKIH @ NUR ALOM <b>Versus</b> THE STAE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
51	<a href="#">AB/2471/2024</a> WITH SCANNED COPY OF CASE RECORD AND CASE DIARY. FIXED	GIASUDDIN ALIAS GIYASH UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA	PP, ASSAM
52	<a href="#">AB/2510/2024</a> FIXED	MUSTAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
53	<a href="#">AB/2715/2024</a> FIXED	SANGITA TANTI SONA @ MOINA <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
54	<a href="#">AB/2753/2024</a> FIXED.	PARAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
55	<a href="#">AB/2761/2024</a> FIXED	TAHIR ALI <b>Versus</b> UNION OF INDIA	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	SC, NCB
56	<a href="#">AB/2770/2024</a> FIXED	ADVOCATE REETAM SINGH <b>Versus</b> STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	PP, ASSAM
57	<a href="#">AB/2790/2024</a> FIXED	BIJAY TAMANG @ BIJAY LAMA <b>Versus</b> THE STATE OF ASSAM	MR. A J HAZARIKA MR D HAZARIKA	PP, ASSAM
58	<a href="#">AB/2795/2024</a> FIXED	SAHAB UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A K HANNAN	PP, ASSAM
59	<a href="#">AB/2846/2024</a> FIXED	ABU WAHID @ HIRA <b>Versus</b> THE STATE OF ASSAM	MR A HUSSAIN MR ROBIUL HOQUE	PP, ASSAM
60	<a href="#">AB/2873/2024</a> WITH OFFICE NOTE, FIXED	EAKUB ALI @ EYAKUB ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M R KHANDAKAR MR. A ROHMAN	PP, ASSAM
61	<a href="#">AB/2899/2024</a> FIXED	ASADUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
62	<a href="#">AB/2900/2024</a> FIXED	BOBIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MS. M. KHATUN MS N AKTAR	PP, ASSAM
63	<a href="#">AB/2926/2024</a> FIXED	CHANDRAJIT DOLEY <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
6)	MR. N ALAM	04-11-2024	To	20-11-2024
7)	MR. J P SHARMA	07-11-2024	To	18-11-2024
8)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
9)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
10)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
11)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024

12)	MR A R BHUYAN	11-11-2024	To	29-11-2024
13)	MR G GOSWAMI	15-11-2024	To	20-11-2024
14)	MR B K KAR	12-11-2024	To	23-11-2024
15)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
16)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
17)	MR. R K BHATRA	12-11-2024	To	24-11-2024
18)	MR. R P SINGH	14-11-2024	To	06-12-2024
19)	MR M Z AHMED	13-11-2024	To	24-11-2024
20)	MR A KALITA	18-11-2024	To	20-11-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Monday,18th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/526/2024</a> FIXED	ONGC CONTRACTUAL MAZDOOR SANGHA <b>Versus</b> SHRI RAJESH TIWARI AND ANR	MR D TALUKDAR	
2	<a href="#">Cont.Cas(C)/597/2024</a>	ROKTIM HAZARIKA <b>Versus</b> GOVIND MOHAN AND 3 ORS	MR. S D ROY MS K DEKA	
3	<a href="#">Cont.Cas(C)/602/2024</a>	RAJIB RAY <b>Versus</b> CHETAN KUMAR SHRIVASTAVA AND ANR	MR. S K ROY MRS. M M ROY S MEDHI	
4	<a href="#">Cont.Cas(C)/604/2024</a>	SMT BAIJAYANTI BORDOLOI <b>Versus</b> GOVIND MOHAN AND ANR	MR. R M CHOUDHURY	
5	<a href="#">Cont.Cas(C)/605/2024</a>	AZIZUR RAHMAN <b>Versus</b> DR. B. P. BASUMATARY	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	
6	<a href="#">Cont.Cas(C)/609/2024</a>	CHAMPAK SING RAY <b>Versus</b> CHETAN KUMAR SHRIVASTAVA AND ANR	MR. S K ROY MRS. M M ROY S MEDHI	
7	<a href="#">Cont.Cas(C)/614/2024</a>	SAMAN ALI SHEIKH AND ANR <b>Versus</b> SMTI SMTI. KAVITHA PADMANABHAN, IAS AND 2 ORS.	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	
8	<a href="#">Cont.Cas(C)/617/2024</a>	BHUPENDRA NATH DEKA <b>Versus</b> MRS. GAYATRI BHATTACHARYYA	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	
9	<a href="#">WP(C)/5870/2024</a>	BIJOYA DAULAGUPU <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N SARKAR MR A BANERJEE MR BHUBAN SHARMA	SC, AG SC, P H E SC, FINANCE DEPTT.
10	<a href="#">WP(C)/5871/2024</a>	RAJIBUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	GA, ASSAM SC, BTC SC, FOREST
11	<a href="#">WP(C)/5873/2024</a>	SWMDWN BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	GA, ASSAM SC, BTC SC, FOREST

12	<a href="#">WP(C)/5884/2024</a>	RANJIT DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D K DAS MR P P MEDHI MR G BARGAYARY	SC, P AND R.D.
13	<a href="#">WP(C)/5894/2024</a>	SANJIB SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S R GOGOI MS B DUTTA MR. C SARMAH	SC, CO OP
14	<a href="#">WP(C)/5908/2024</a>	AMLESH MEDHI <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	DY.S.G.I.
15	<a href="#">WP(C)/5909/2024</a>	IDRSIH ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S CHOWDHURY MS G SWAMI	GA, ASSAM SC, REVENUE
16	<a href="#">WP(C)/5910/2024</a>	RAHUL DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MS. K SAIKIA MS M M DAS MR. S B BORAH	GA, ASSAM SC, P H E
17	<a href="#">WP(C)/5911/2024</a>	KIRAN SAHARIAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K MUNIR MR. A. GAYAN	SC, AG (A AND E) SC, HEALTH AND F W
18	<a href="#">WP(C)/5914/2024</a>	SAJJADUR RAHMAN MAZARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	GA, ASSAM SC, FINANCE DEPTT.
19	<a href="#">WP(C)/5921/2024</a>	IKBAL HUSSAIN AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	DY.S.G.I.
20	<a href="#">WP(C)/5927/2024</a>	AMRIT CHOWHAN <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. A SARMA MS. D CHAUHAN	DY.S.G.I.
21	<a href="#">WP(C)/5930/2024</a>	RANJIT SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S R GOGOI MS B DUTTA	SC, CO OP
22	<a href="#">WP(C)/5932/2024</a>	RANTU BORDOLOI AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR S BORTHAKUR MRS. G SARMA MR. D GOGOI	GA, ASSAM
23	<a href="#">WP(C)/5933/2024</a>	DIPALI BORO PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	GA, ASSAM
24	<a href="#">WP(C)/5937/2024</a>	DEV KUMAR CHOUDHURY @ DEVA KUMAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	M K BORAH MS. P. KASHYAP	SC, A.H and V. DEPT.
25	<a href="#">WP(C)/5941/2024</a>	BIJOY DEKA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, BTC SC, AGRI. DEPARTMENT
26	<a href="#">WP(C)/5942/2024</a>	DHRAMESWAR DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, PWD ROAD GA, ASSAM
27	<a href="#">WP(C)/5946/2024</a>	GITUMANI ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM SC, REVENUE
28	<a href="#">WP(C)/5947/2024</a>	CHOUKAT ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	GA, ASSAM SC, REVENUE
29	<a href="#">WP(C)/5950/2024</a>	NUR AMIN KHAN AND ANR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. A M KHAN MR T T MONI MD. S ALI	DY.S.G.I.
30	<a href="#">WP(C)/5952/2024</a>	MOKLEJUL ALI <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	DY.S.G.I.
31	<a href="#">WP(C)/5955/2024</a>	MANABJYOTI ROY <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA MR. D DEKA	DY.S.G.I.

32	<a href="#">WP(C)/5958/2024</a>	SOURAV KALITA AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	DY.S.G.I.
33	<a href="#">WP(C)/5959/2024</a>	KHANINDRA SUKLABAIDYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	SC, AGRI. DEPARTMENT SC, DIMA HASAO SC, FINANCE DEPTT.
34	<a href="#">WP(C)/5966/2024</a>	PRADIP KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H BETALA MR. K KASHYAP MS. J SAIKIA	GA, ASSAM SC, REVENUE
35	<a href="#">WP(C)/5971/2024</a>	SAURAV PRAN SHARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N K KALITA	GA, ASSAM
36	<a href="#">WP(C)/5977/2024</a>	HARENDRA NATH BAISHYA BANIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J PATOWARY	SC, FINANCE
37	<a href="#">WP(C)/5980/2024</a>	DIPAK KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. D K KOTOKY MR. N D SARMA	SC, WATER RESOURCE
38	<a href="#">WP(C)/5981/2024</a>	BABU RAM @ BABU RAM SHARMA <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. S BORA	DY.S.G.I.
39	<a href="#">WP(C)/5987/2024</a>	DWIP JYOTI SINGHA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MD H R AHMED M BEGUM	DY.S.G.I.
40	<a href="#">WP(C)/5988/2024</a>	KANDARPA KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P P BORTHAKUR PRIYANKU PRATIM PARASOR MR. T KALITA MS IVY HUSSAIN	GA, ASSAM
41	<a href="#">WP(C)/5998/2024</a>	AMAL JYOTI DEBNATH AND 118 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	GA, ASSAM SC, APSC SC, APSC SC, AGRI. DEPARTMENT SC, AAU SC, FINANCE
42	<a href="#">WP(C)/6000/2024</a>	HEMANTA KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR P KALITA MRS S GOSWAMI	SC, SEC. EDU. SC, SEBA
<b>ADMISSION</b>				
43	<a href="#">WP(C)/6533/2021</a> FIXED	HEMENDRA KUMAR TALUKDAR <b>Versus</b> THE ASSAM CO OPERATIVE APEX BANK LTD AND 2 ORS	MR A C BORBORA MR. M SMITH MR. N B GOHAIN	SC, APEX BANK
44	<a href="#">WP(C)/2762/2023</a> FIXED	MD. NURUL AMIN <b>Versus</b> STATE OF ASSAM AND 3 ORS.	MR. B CHAKRAVARTY MR. N BORO MS. A LALA	GA, ASSAM
45	<a href="#">WP(C)/4446/2024</a> FIXED	AJIT DAS AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR P CHOWDHURY MR. V K CHANDAK MRS N. AGARWAL CHANDAK	GA, ASSAM SC, FINANCE SC, PWD
46	<a href="#">WP(C)/4853/2024</a> FIXED	NIT WORKERS UNION AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A K PURKAYASTHA (P-3) MR. M J BARUAH MR. A. ALI	MR. S P CHOUDHURY DY.S.G.I. SC, NIT
47	<a href="#">WP(C)/5430/2024</a> FIXED	AJANTA GUPTA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, AG MR. A PHUKAN MR. C K S BARUAH MR A CHALIHA MR. C BARUAH

**ORDERS**

48	<a href="#">Review.Pet./106/2024</a> CAVT. NO.04042/024, B/O , IN WP(C)/4948/2020 (D/O)	DIBAKOR DAS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	MR. M K CHOUDHURY GA, ASSAM SC, APSC MR. M SARMA SC, FOREST FOR CAVEATOR
49	<a href="#">I.A.(Civil)/3476/2024</a> B/O in WP(C)/3410/2020 <b>WITH</b> <a href="#">WP(C)/3410/2020</a>	MUSTT. ZULIA BEGUM AND ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS  MUSTT. ZULIA BEGUM AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M R KHANDAKAR   MRS. K DEVI MS R P BARUAH MR S PRODHANI	GA, ASSAM SC, NRHM SC, HEALTH  GA, ASSAM SC, HEALTH SC, NRHM
50	<a href="#">WP(C)/4001/2024</a>	GS-195323A- J STANLY JOHN AND 14 ORS <b>Versus</b> THE UNION OF INDIA AND 15 ORS	MRS. R BORAH MR. D BORAH	MR. B CHAKRAVARTY (CGC) DY.S.G.I.
51	<a href="#">WP(C)/5245/2024</a> FIXED	ONGC CONTRACTUAL MAZDOOR SANGHA <b>Versus</b> OIL AND NATURAL GAS CORPORATION LIMITED	MR D TALUKDAR MR P CHOWDHURY	

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LEAVE NOTE OF ADVOCATES FOR 18/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
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7)	MR. J P SHARMA	07-11-2024	To	18-11-2024
8)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
9)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
10)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
11)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
12)	MR A R BHUYAN	11-11-2024	To	29-11-2024
13)	MR G GOSWAMI	15-11-2024	To	20-11-2024
14)	MR B K KAR	12-11-2024	To	23-11-2024
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18)	MR. R P SINGH	14-11-2024	To	06-12-2024
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20)	MR A KALITA	18-11-2024	To	20-11-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ For Monday,18th November 2024]

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**  
**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 7

[DIVISION BENCH-II

THIS BENCH WILL RISE AT 03:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/2367/2022</a> B/O	LENGMINTHANG KIPGEN <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	MR. S S ROY MR. S S ROY ASSTT.S.G.I.
2	<a href="#">WP(C)/3681/2024</a>	MUSSTT AWASI BEGUM @ AUSI NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B U LASKAR MR. A B ACONDA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
3	<a href="#">WP(C)/4051/2024</a> FIXED	AJIDA KHATUN @ AJRA NESSA <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. A T SARKAR MR A MALEK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4	<a href="#">WP(C)/5092/2024</a> B/O	TABIBAR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
5	<a href="#">WP(C)/5408/2024</a> FIXED	MUSSTT FAJILA KHATUN @ FAJILA KHATOON <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	<a href="#">WP(C)/5721/2024</a>	MUSSTT. ALEKJAN NESSA @ ALEKJAN NESSA <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. K MIRA MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7	<a href="#">WP(C)/5722/2024</a>	ABDUL KHALEK @ A. KHALEK <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. U DUTTA MR. B. KUMAR B DUTTA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
8	<a href="#">WP(C)/5876/2024</a>	HARTAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR S ISLAM MS. A KAUSHAR MS J MARIYAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T



9	<a href="#">WP(C)/5877/2024</a>	ABBES ALI @ ABBAS ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	<a href="#">WP(C)/5881/2024</a>	KESMOTI NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. S I TALUKDAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	<a href="#">WP(C)/5891/2024</a>	NURUDDIN @ NUR UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	<a href="#">WP(C)/5893/2024</a>	SUBIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN ISHANI SHOME	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
13	<a href="#">WP(C)/5895/2024</a>	MD. ABUL KALAM @ MD ABDUL KALAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI B BARMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
14	<a href="#">WP(C)/5896/2024</a>	KIRAN DEVI DHARIWAL <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A SATTAR S CHOUDHURY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
15	<a href="#">WP(C)/5903/2024</a>	BEGUM ZAN <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	<a href="#">WP(C)/5913/2024</a>	MD. ABDUL SALAM @ A SELAM @ SUNU MIYA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	OWEN. C MS N DEKA MS A HUSSAIN MR I CHAKMA MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
17	<a href="#">WP(C)/5920/2024</a>	ABDUL KALAM @ ABUL KALAM <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR J ISLAM MR. A HUSSAIN MR M ROHMAN S ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
18	<a href="#">WP(C)/5922/2024</a>	MD. MAKIBUR @ MAKIBUR RAHMAN @ MAKIBUR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
19	<a href="#">WP(C)/5925/2024</a>	MAHANANDA NAMASUDRA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS N DEKA MS A HUSSAIN MR I CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
20	<a href="#">WP(C)/5967/2024</a>	JAYNAL ALI @ JAYNAL MIRDHA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	A W AMAN MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
21	<a href="#">WP(C)/5976/2024</a>	AYSHA KHATUN @ ASIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MD I H LASKAR MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
22	<a href="#">WP(C)/5978/2024</a>	MATIAUR RAHMAN @ MATIUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	DR G J SHARMA	GA, ASSAM DY.S.G.I. SC, ECI
23	<a href="#">WP(C)/5979/2024</a>	SUKUR MIAH <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

	<b>WITH</b> <a href="#">I.A.(Civil)/3511/2024</a> <b>in</b> WP(C)/5979/2024	SUKUR MIAH <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
<b>ADMISSION</b>				
24	<a href="#">WP(C)/1098/2017</a>	ANIL NARZARY <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	GA, ASSAM C.G.C. MR.B DEKA ASSTT.S.G.I.
25	<a href="#">WP(C)/5740/2017</a> WITH LCR	MOINUL HOQUE <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MRS.H AHMED MR.A MATIN MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
26	<b>WITH</b> <a href="#">WP(C)/5746/2017</a>	NURUL HOQUE <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MRS.H AHMED MR.J M SULAIMAN MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
27	<a href="#">W.P.(CrI.)/21/2024</a>	SMT. MANJU BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MR. C K NATH MS N DEKARAJA	GA, ASSAM DY.S.G.I.
28	<a href="#">WP(C)/5717/2024</a> FIXED	MD. HUSSAIN ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
<b>ORDERS</b>				
29	<a href="#">Review.Pet./28/2022</a> B/O, WP(C)/5039/2019 (D/O)	REJIA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> <a href="#">I.A.(Civil)/2272/2023</a> <b>in</b> Review.Pet./28/2022	REJIA BEGUM, <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A M AHMED P. GHOSH	GA, ASSAM SC, NRC SC, F.T SC, ECI
30	<a href="#">W.P.(CrI.)/33/2023</a>	MAN MOHAN SINGH SAHNI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. B CHOWDHURY	GA, ASSAM MR D DEKA(R-3)
31	<a href="#">W.P.(CrI.)/25/2024</a>	ISHAN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR P KATAKI MRS R BEGUM MS. A LALA	GA, ASSAM MR. J BARMAN(R-4) MR D J BORO (R-4)
32	<a href="#">I.A.(Civil)/3276/2024</a> WITH OFFICE NOTE <b>in</b> WA/309/2024	M/S PHEROS STRUCTURRAL PVT AND ANR <b>Versus</b> THE ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION AND 2 ORS	SACHIT SHARMA	SC, AIDC
	<b>WITH</b> <a href="#">WA/309/2024</a>	M/S PHEROS STRUCTURRAL PVT AND ANR <b>Versus</b> THE ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION AND 2 ORS	SACHIT SHARMA	SC, AIIDC
33	<a href="#">I.A.(Civil)/3377/2024</a> FIXED, WITH LCR <b>in</b> WP(C)/5130/2022	MD. MANTAZ ALI @ MOMTAZ ALI <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. U DUTTA MR. B. KUMAR B DUTTA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

WITH  
[WP\(C\)/5130/2022](#)

MD. MANTAZ ALI @ MOMTAZ ALI  
**Versus**  
THE UNION OF INDIA AND 3 ORS

MR. U DUTTA  
MS. R R SAIKIA

GA, ASSAM  
SC, NRC  
ASSTT.S.G.I.  
SC, ECI  
SC, F.T

34 [I.A.\(Civil\)/3429/2024](#)  
WITH LCR  
in [WP\(C\)/4802/2024](#)

SALEHA KHATUN @ SALEHA BEGUM @  
SALEHA ISLAM  
**Versus**  
THE UNION OF INDIA AND 5 ORS

A W AMAN  
MS SURAYA RAHMAN  
MR SARFRAZ NAWAZ  
MR S A BARBHUYAN  
SAMIM RAHMAN

GA, ASSAM  
DY.S.G.I.  
SC, F.T  
SC, ECI

WITH  
[WP\(C\)/4802/2024](#)

SALEHA KHATUN @ SALEHA BEGUM @  
SALEHA ISLAM  
**Versus**  
THE UNION OF INDIA AND 5 ORS

A W AMAN  
MS SURAYA RAHMAN  
MR SARFRAZ NAWAZ  
MR S A BARBHUYAN  
SAMIM RAHMAN

GA, ASSAM  
DY.S.G.I.  
SC, ECI  
SC, F.T

**HEARING**

35 [WP\(C\)/4438/2017](#)  
FIXED, WITH LCR

FORIDA KHATUN @ FARIDA BEGUM  
**Versus**  
THE UNION OF INDIA and 4 ORS.

MR.H R A CHOUDHURY  
MR.F U BORBHUIYA  
MS.S DAS  
MR.A MATIN  
MR.H MUBARAK

GA, ASSAM  
ASSTT.S.G.I.

36 [WP\(C\)/5271/2017](#)  
FIXED, WITH LCR

MD. JOYNUDDIN ALI @ JAINUDDIN SK.  
**Versus**  
THE UNION OF INDIA and 4 ORS.

MR.H R A CHOUDHURY  
MR.F U BORBHUIYA  
MS.S DAS  
MR.A MATIN  
MR.J M SULAIMAN

GA, ASSAM  
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 18/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
6)	MR. N ALAM	04-11-2024	To	20-11-2024
7)	MR. J P SHARMA	07-11-2024	To	18-11-2024
8)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
9)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
10)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
11)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
12)	MR A R BHUYAN	11-11-2024	To	29-11-2024
13)	MR G GOSWAMI	15-11-2024	To	20-11-2024
14)	MR B K KAR	12-11-2024	To	23-11-2024
15)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
16)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
17)	MR. R K BHATRA	12-11-2024	To	24-11-2024
18)	MR. R P SINGH	14-11-2024	To	06-12-2024
19)	MR M Z AHMED	13-11-2024	To	24-11-2024
20)	MR A KALITA	18-11-2024	To	20-11-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Monday,18th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI  
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 10

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Mat.App./43/2024</a>	XXXXXXXXXX <b>Versus</b> XXXXXXXXXX	MR. S P CHOUDHURY MS B DEVI	
2	<a href="#">CRL.A(J)/100/2024</a>	DALIM BISWAS @ MAMTA <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
3	<a href="#">CRL.A(J)/101/2024</a>	DILIP SARKAR <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
4	<a href="#">CRL.A(J)/102/2024</a>	BIKASH BORO <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
5	<a href="#">CRL.A(J)/131/2024</a>	RAJIB MEDOK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S BISWAS	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/1110/2024</a> <b>in</b> <a href="#">CRL.A(J)/131/2024</a>	RAJIB MEDOK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S BISWAS	PP, ASSAM
6	<a href="#">CrI.A./340/2024</a>	BIKKY SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/987/2024</a> <b>in</b> <a href="#">CrI.A./340/2024</a>	BIKKY SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
7	<a href="#">CrI.A./380/2024</a>	MD MUHAMMAD NADEER @ NAHEED KHAN @ NADEER <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
8	<a href="#">CrI.A./381/2024</a>	HEMANTA PANGING <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A R SHOME R DEB	PP, ASSAM
<b>ORDERS</b>				
9	<a href="#">Mat.App./52/2023</a> WITH LCR	XXXXXXXXX <b>Versus</b> XXXXXXXXX	MR. A D GOSWAMI MR S KHOUND	

	<b>WITH</b> <a href="#">I.A.(Civil)/3735/2023</a> in Mat.App./52/2023	XXXXXXX <b>Versus</b> XXXXXXX	MR. A D GOSWAMI MR S KHOUND	
10	<a href="#">Crl.A./134/2023</a> <u>1 Y 10 M 1 D</u> :WITH OFFICE NOTE, LCR - 6 (SIX) FILES, P.B. - 2	BHURSA KALANDI @ BHURSAH KALANDI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA MR. S. RONGPI	PP, ASSAM
11	<a href="#">Crl.A./181/2023</a> <u>1 Y 7 M 27 D</u> :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2	SISURAM BARUAH @ SEPETA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D K NATH	MR H RAHMAN (r-2) RUBI GOGOI (r-2) PP, ASSAM
12	<a href="#">Crl.L.P./46/2024</a> in CrI.A./8275/2024	THE STATE OF ASAM AND <b>Versus</b> MAIJUDDIN AHMED @ MAIJU ALI	PP, ASSAM	
	<b>WITH</b> <a href="#">Crl.A./8275/2024</a> (Filing Number)	STATE OF ASSAM REPRESENTED BY PP <b>Versus</b> MAIJUDDIN AHMED	MR KAMAL KRISHNA PARASAR	
	<b>WITH</b> <a href="#">I.A.(Crl.)/1100/2024</a>	THE STATE OF ASSAM <b>Versus</b> MAIJUDDIN AHMED @ MAIJU ALI	PP, ASSAM	
13	<a href="#">Crl.A./85/2024</a> WITH OFFICE NOTE, FIXED	SULAIMAN ALI @ MUFTI SULEIMAN ALI <b>Versus</b> NATIONAL INVESTIGATION AGENCY AND ANR.	MR. A M BORA MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM SC, NIA
14	<a href="#">Crl.A./288/2024</a> WITH OFFICE NOTE, LCR - 2 (TWO) FILES, B/O	BABUL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/829/2024</a> in CrI.A./288/2024	BABUL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
15	<a href="#">I.A.(Crl.)/387/2024</a> WITH OFFICE NOTE, FIXED in CrI.A./286/2023	HASEN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./286/2023</a>	HASEN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
16	<a href="#">I.A.(Crl.)/539/2024</a> WITH OFFICE NOTE, LCR - 4 (FOUR) FILES in CrI.A./118/2024	PRABIN NARZARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MR. M S HUSSAIN	MR. K P PATHAK (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./118/2024</a>	PRABIN NARZARY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MR. M S HUSSAIN	MR. K P PATHAK (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
17	<a href="#">I.A.(Crl.)/1005/2024</a> WITH LCR - 3 (THREE) FILES in CrI.A./468/2023	MD. ABUL BASHAR @ ABDUL BASHAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA	PP, ASSAM MR. A GAUTAM
	<b>WITH</b> <a href="#">Crl.A./468/2023</a>	MD. ABUL BASHAR @ ABDUL BASHAR <b>Versus</b> THE STATE OF ASSAM AND ANR. E	MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM	PP, ASSAM

18	<a href="#">I.A.(CrI.)/1078/2024</a> in CrI.A./7577/2024	DIBYAKANTI PAUL @ TUTON <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./7577/2024</a> (Filing Number)	DIBYAKANTI PAUL @ TUTON <b>Versus</b> THE STATE OF ASSAM AND ANR G	MR. L R MAZUMDER	
19	<a href="#">I.A.(CrI.)/1083/2024</a> in CRL.A(J)/9911/2024	MACHI CHARAN HERE <b>Versus</b> THE STATE OF ASSAM AND ANR	MS N HASSAN	PP, ASSAM
	<b>WITH</b> <a href="#">CRL.A(J)/9911/2024</a> (Filing Number)	MACHI CHARAN HERE <b>Versus</b> THE STATE OF ASSAM AND ANR	MS N HASSAN	
	<b>WITH</b> <a href="#">I.A.(CrI.)/9912/2024</a> (Filing Number)	MACHI CHARAN HERE <b>Versus</b> THE STATE OF ASSAM AND ANR	MS N HASSAN	
20	<a href="#">I.A.(Civil)/2397/2024</a> WITH OFFICE NOTE in Mat.App./7896/2024	XXXXXXX <b>Versus</b> XXXXXXX	MR. S SAHU MS A ROY	MRS. S KHATANIAR MS. B SAIKIA
	<b>WITH</b> <a href="#">Mat.App./7896/2024</a> (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX	MR. S SAHU	
	<b>WITH</b> <a href="#">I.A.(Civil)/7899/2024</a> (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX	MR. S SAHU	
<b>HEARING</b>				
21	<a href="#">CrI.A./89/2022</a> WITH LCR - 5 (FIVE) FILES, P.B. - 3	AMULYA PATHAK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MS A DAS MR. P S BISWAS MR J DAS MS. R DEVI	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/216/2022</a> in CrI.A./89/2022	AMULYA PATHAK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. R DEVI	PP, ASSAM
22	<a href="#">CRL.A(J)/89/2022</a> WITH LCR - 5 (FIVE) FILES, P.B. - 2	ATOWA MUNDA <b>Versus</b> THE STATE OF ASSAM	MR JASHADHIR DAS, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
6)	MR. N ALAM	04-11-2024	To	20-11-2024
7)	MR. J P SHARMA	07-11-2024	To	18-11-2024
8)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
9)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
10)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
11)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
12)	MR A R BHUYAN	11-11-2024	To	29-11-2024

13)	MR G GOSWAMI	15-11-2024	To	20-11-2024
14)	MR B K KAR	12-11-2024	To	23-11-2024
15)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
16)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
17)	MR. R K BHATRA	12-11-2024	To	24-11-2024
18)	MR. R P SINGH	14-11-2024	To	06-12-2024
19)	MR M Z AHMED	13-11-2024	To	24-11-2024
20)	MR A KALITA	18-11-2024	To	20-11-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Monday,18th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 12

[THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH-II, IF TIME PERMITS  
AND WILL RISE AT 03:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/2947/2024</a> FIXED	RATUL BANIA <b>Versus</b> THE SPECIAL JUDGE CBI AND NIA	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM MS. D SARMAH	MR G BAISHYA SC, G.H.C

LEAVE NOTE OF ADVOCATES FOR 18/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
6)	MR. N ALAM	04-11-2024	To	20-11-2024
7)	MR. J P SHARMA	07-11-2024	To	18-11-2024
8)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
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12)	MR A R BHUYAN	11-11-2024	To	29-11-2024
13)	MR G GOSWAMI	15-11-2024	To	20-11-2024
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18)	MR. R P SINGH	14-11-2024	To	06-12-2024
19)	MR M Z AHMED	13-11-2024	To	24-11-2024
20)	MR A KALITA	18-11-2024	To	20-11-2024





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### [ For Monday,18th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 13

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR MOTION -</b>				
1	<a href="#">Arb.P./46/2024</a>	M/S NIRAJ CEMENT STRUCTURALS LTD. AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR MS T J SAHEWALLA MS K SARMA	DY.S.G.I.
2	<a href="#">Cont.Cas(C)/598/2024</a>	LABHI BEGUM @ LAVI BAGUM <b>Versus</b> GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. R Deka S I AKAND	
3	<a href="#">Cont.Cas(C)/607/2024</a>	DHIRAJ DEY <b>Versus</b> MOYUR JYOTI GOGOI AND ORS	MR H BARUAH MR P P PHUKAN	
4	<a href="#">Cont.Cas(C)/612/2024</a>	KHALEKUR ZAMAN CHOUDHURY <b>Versus</b> ROHAN KUMAR JHA, IAS AND ANR	MR G Z AHMED MR S A REEYAZ	
5	<a href="#">Cont.Cas(C)/613/2024</a>	DR. PRASANNA KUMAR MOZUMDAR <b>Versus</b> SUMIT SATTAWAN AND ANR	MS. R D MOZUMDAR MR. S P SHARMA	
6	<a href="#">Cont.Cas(C)/616/2024</a>	BAHARUL ISLAM AND 87 OTHERS <b>Versus</b> NAZEEM AHMED	MR. A ROSHID MS. T BEGUM	
7	<a href="#">WP(C)/5403/2024</a> FIXED	SMTI GUDDI KUMARI @ SMTI GURIYA KUMARI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM MR. B GOGOI
8	<a href="#">WP(C)/5621/2024</a> FIXED	SABIR AHMED LASKAR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, CO OP
9	<a href="#">WP(C)/5720/2024</a> FIXED	MALEKA KHATUN @ KATEKA KHATUN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM SC, REVENUE
10	<a href="#">WP(C)/5874/2024</a>	RAJIB BARMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
11	<a href="#">WP(C)/5879/2024</a>	DHANSIRI CO-OPERATIVE COLLECTIVE FARMING SOCIETY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR D K NATH	SC, CO OP GA, ASSAM SC, REVENUE

12	<a href="#">WP(C)/5880/2024</a>	BABON SAHU AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. L N DIHINGIA MR. S SAHU	GA, ASSAM SC, REVENUE
13	<a href="#">WP(C)/5887/2024</a>	JULEKHA BEGUM <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 2 ORS	MR M A ISLAM MR J I MONDAL	SC, APDCL
14	<a href="#">WP(C)/5892/2024</a>	NIBHAJYOTI DUTTA @ NIVAJYOUTI PHUKAN DUTTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R Deka S I AKAND	SC, ASLSA GA, ASSAM
15	<a href="#">WP(C)/5898/2024</a>	EPIH ARIFA AZIM AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, REVENUE
16	<a href="#">WP(C)/5915/2024</a>	ANITA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MRS. R RONGMEI MS. S DEVI MS. K L R YANTHAN MS. J GHOSH	GA, ASSAM
17	<a href="#">WP(C)/5917/2024</a>	HUMA BEGUM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. S BANIK MR S ABDULLAH	GA, ASSAM DY.S.G.I. SC, REVENUE
18	<a href="#">WP(C)/5919/2024</a>	LAKHI KISKU <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM SC, BTC SC, REVENUE SC, FINANCE
19	<a href="#">WP(C)/5928/2024</a>	SOFIR UDDIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD H R AHMED M BEGUM	GA, ASSAM SC, FINANCE SC, REVENUE
20	<a href="#">WP(C)/5929/2024</a>	SAHIDUL ISLAM LASKAR AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. N H LASKAR	GA, ASSAM SC, NHAI
21	<a href="#">WP(C)/5935/2024</a>	PARAMESWARI DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M H AHMED I AMIN	GA, ASSAM SC, HEALTH SC, REVENUE
22	<a href="#">WP(C)/5938/2024</a>	DULAR TUDU @ DULAIR TUDU <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM SC, BTC SC, REVENUE SC, FINANCE
23	<a href="#">WP(C)/5943/2024</a>	RIYAZUDDIN AHMAD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. W RAHMAN	GA, ASSAM SC, REVENUE SC, FINANCE
24	<a href="#">WP(C)/5944/2024</a>	GOLAPI BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS (B)	MR. W RAHMAN	GA, ASSAM SC, REVENUE SC, FINANCE
25	<a href="#">WP(C)/5945/2024</a>	RAJENDRA RAY AND ANR <b>Versus</b> GUWAHATI MUNICIPAL CORPORATION AND 5 ORS	MR P BHARDWAJ MS. B DEVI	SC, GMC
26	<a href="#">WP(C)/5949/2024</a>	ABUL KALAM PRODHANI <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. R BORA MS R MEDHI	GA, ASSAM SC, REVENUE
27	<a href="#">WP(C)/5956/2024</a>	JAMUNA MOCHAHARY <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. P SARMAH MR B SINHA MR. S UPADHAY M SHARMA	DY.S.G.I.
28	<a href="#">WP(C)/5964/2024</a>	M/S S.K. ENTERPRISE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	G UDDIN MR H I CHOUDHURY MR D K RAJAK P ADHIKARI	SC, PWD SC, TAXES
29	<a href="#">WP(C)/5965/2024</a>	MANOMOTI PATHAK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. U S BORA	GA, ASSAM SC, REVENUE

30	<a href="#">WP(C)/5974/2024</a>	ASHOK GHASI NAYAK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG J MEDHI	GA, ASSAM SC, REVENUE
31	<a href="#">WP(C)/5984/2024</a>	MD. RAFIQU L ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR S ISLAM MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC
32	<a href="#">WP(C)/5985/2024</a>	ARABINDA DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D J HALOI G BORO	GA, ASSAM
33	<a href="#">WP(C)/5989/2024</a>	JELAL UDDIN AHMED <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 2 ORS	MS. R CHOUDHURY MS F N ZAMAN MD. MEMON AHMED	SC, A G V B
34	<a href="#">WP(C)/5991/2024</a> B/O	DHAN SHARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
35	<a href="#">WP(C)/5992/2024</a>	DIHINGIA MOTORS PVT. LTD <b>Versus</b> THE UNION OF INDIA AND ORS	MS. M L GOPE MS. N HAWELIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
36	<a href="#">WP(C)/5995/2024</a>	GANESWAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P J SAIKIA MS D DUTTA B SHARMA	GA, ASSAM SC, REVENUE SC, PWD
37	<a href="#">WP(C)/5999/2024</a>	SMTI SAMI MURMU <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS S R MAZARBHUIYA S I AKAND	GA, ASSAM SC, FOREST SC, FINANCE
<b>- FOR ORDERS -</b>				
38	<a href="#">I.A.(Civil)/1150/2022</a> B/O in <a href="#">WP(C)/4489/2020</a> <b>WITH</b> <a href="#">WP(C)/4489/2020</a>	DULUMONI DAS @ DULUMANI DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R DEKA	GA, ASSAM
		DULUMONI DAS @ DULUMANI DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A CHOUDHURY MR. R Deka MS D N RABHA S I AKAND	GA, ASSAM SC, REVENUE
39	<a href="#">Cont.Cas(C)/245/2024</a> FIXED	RAVI DASSANI AND 3 ORS. <b>Versus</b> MEGHA NIDHI DAHAL, IAS	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MR. D SAIKIA MR. S BORA
40	<a href="#">Cont.Cas(C)/500/2024</a> FIXED	RUKMINI DAS ALIAS RUKMINI TALUKDAR <b>Versus</b> GYANENDRA DEV TRIPATHI IAS AND ANR	MR. R Deka	MS. P R MAHANTA SC, REVENUE AND DISASTER MANAGEMENT DEPT
41	<a href="#">WP(C)/2060/2024</a>	SHREEPAL JAIN @ SHREEPAL BARJATYA <b>Versus</b> THE ASSAM BOARD OF REVENUE AND 5 ORS	MR. M K CHOUDHURY M K BORAH MS. P. KASHYAP	GA, ASSAM MR. J DEKA(R-5) MR A SARMA(R-5) MR. T K BHUYAN (r-6) MR. S K DEKA (r-6) A GAUTAM(r-6) MR. C TALUKDAR (r-6) SC, REVENUE
42	<a href="#">WP(C)/4553/2024</a> FIXED	DILIP KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I CHOUDHURY M INGTI	GA, ASSAM SC, REVENUE
43	<a href="#">WP(C)/4710/2024</a> FIXED	ABDUL LATIF <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD B ISLAM MS. J AHMED MR. S S AHMED	GA, ASSAM SC, REVENUE
44	<a href="#">WP(C)/5388/2024</a> FIXED	JOINAL ABDIN AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY TANZIM L. CHOUDHURY	GA, ASSAM SC, REVENUE

**- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -**

45	<a href="#">WP(C)/2927/2023</a> FIXED	JJIYABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S DEWRI MR P SONOWAL MR A DEKA MR A DEKA	GA, ASSAM SC, REVENUE
46	<a href="#">WP(C)/2116/2024</a> FIXED	MINA GOGOI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR M H AHMED I AMIN MR. O ULLAH	GA, ASSAM SC, REVENUE
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
47	<a href="#">Arb.P./10/2021</a> B/O	M/S V.K. SOOD ENGINEERS AND CONTRACTORS PVT. LTD. <b>Versus</b> UNION OF INDIA, MINISTRY OF RAILWAYS AND 2 ORS.	MR. A THAKUR MS. J R THAKUR MR H MEDHI	MR. R K D CHOUDHURY MR H GUPTA MR. J P MORE DY.S.G.I. SC, RAILWAY
48	<a href="#">WP(C)/634/2023</a> FIXED	PRADIP MAZUMDAR AND 2 ORS <b>Versus</b> THE INDUSTRIAL COOPERATIVE BANK LTD AND ANR	MS P AGARWAL MR. M M ZAMAN MR. B J DAS	MS S DAS (R-1,2)
49	<a href="#">WP(C)/5428/2023</a> FIXED	JITEN BISWAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR F Z MAZUMDER	GA, ASSAM MR. N UPADHAYAY (R-5) MS. M BARMAN (R-2, R-3, R-4) MS. J GOGOI (R-6) SC, REVENUE SC, WATER RESOURCE SC, IRRIGATION
50	<a href="#">WP(C)/3305/2024</a> FIXED	M/S NATURAL PANEL INDUSTRIES PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA MR. R BHAGAWATI	DY.S.G.I. SC, INCOME TAX
51	<a href="#">WP(C)/4608/2024</a> FIXED	M/S JATKAPON COOPERTIVE SOCIETY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE MS. R. R. SAIKIA	SC, CO OP GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
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10)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
11)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
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13)	MR G GOSWAMI	15-11-2024	To	20-11-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

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### [ For Monday,18th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">Arb.A./6/2010</a> AT 10:30 AM	M/S RANJUL BARUAH <b>Versus</b> INDIAN OIL CORPORATION LTD.and 2 ORS	MR.G N SAHEWALLA MR.J KOTOKY MD.ASLAM	MR. N DEKA(R 1 and 2)
<b>MOTION</b>				
2	<a href="#">Cont.Cas(C)/596/2024</a>	KAMAL UDDIN AHMED <b>Versus</b> S N CHOWDHURY, ACS	MR. N ISLAM	
3	<a href="#">Cont.Cas(C)/599/2024</a>	MD ZIAUR RAHMAN <b>Versus</b> S N CHOWDHURY, ACS	MR T N SRINIVASAN MR. N ISLAM	
4	<a href="#">Cont.Cas(C)/600/2024</a>	MD CHOUKAT ALI <b>Versus</b> NARAYAN KONWAR, IAS AND 3 ORS.	MR. M ISLAM MS A KHATUN	
<b>WITH</b>				
	<a href="#">I.A.(Civil)/3477/2024</a> in Cont.Cas(C)/600/2024	MD CHOUKAT ALI <b>Versus</b> JAYANT NARLIKAR, IAS AND 4 ORS.	MR. M ISLAM MS A KHATUN	
5	<a href="#">WP(C)/4038/2024</a> B/O	MOHIBUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	SC, ELEM. EDU GA, ASSAM
6	<a href="#">WP(C)/4173/2024</a> B/O	TAHERA SIDDIKA LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. L R MAZUMDER MR. A ISLAM	SC, ELEM. EDU GA, ASSAM
7	<a href="#">WP(C)/5757/2024</a> FIXED	BADAL KHAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY M ALAMGEER MR. A H M R CHOUDHURY	SC, HIGHER EDU SC, U G C
8	<a href="#">WP(C)/5872/2024</a>	NUR BAHAR SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M ALI MR J. ISLAM H R KHAN	SC, ELEM. EDU GA, ASSAM
9	<a href="#">WP(C)/5883/2024</a>	RANUMA AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS A BUJARBARUAH MS A.SARMA	GA, ASSAM SC, SEC. EDU.
10	<a href="#">WP(C)/5904/2024</a> CAVT. NO.10592/024, FIXED	MD. TAJ UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR N Z CHOUDHURY N GAUTAM MR N A MAZARBHUIYA	SC, ELEM. EDU SC, SCERT, ASSAM GA, ASSAM MS B DEVI MS. S BORA FOR CAVEATOR

11	<a href="#">WP(C)/5931/2024</a>	PHANI RAM KUMAR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MRS A BUJARBARUAH MS A.SARMA	GA, ASSAM SC, SEC. EDU.
12	<a href="#">WP(C)/5934/2024</a> FIXED	GANESH CHANDRA WARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS B BHUYAN MS. N CHOUDHURY MS B BORA	SC, HIGHER EDU SC, AG (A AND E) SC, AG (A AND E)
13	<a href="#">WP(C)/5948/2024</a>	JUNU GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	GA, ASSAM SC, EDU SC, P H E
14	<a href="#">WP(C)/5953/2024</a>	SHEIKH MOZIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU SC, FINANCE DEPTT.
15	<a href="#">WP(C)/5954/2024</a>	SUBODH KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K BARUAH MR. N MAHAJAN MR. H NATH	SC, SEC. EDU.
16	<a href="#">WP(C)/5957/2024</a>	MD. AFZAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, SEC. EDU.
17	<a href="#">WP(C)/5961/2024</a>	AJANTA SARMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, SEC. EDU. SC, SSA SC, FINANCE DEPTT.
18	<a href="#">WP(C)/5962/2024</a>	MD. ABDUL HANNAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A DEKA	SC, ELEM. EDU
19	<a href="#">WP(C)/5963/2024</a>	SWARNALI PATHAK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D MAHANTA MR T GOGOI	SC, ELEM. EDU
20	<a href="#">WP(C)/5975/2024</a>	KAMAL ASHISH DHAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S BARUAH MR. S J SARMAH MR G G GOGOI	SC, HIGHER EDU
21	<a href="#">WP(C)/5982/2024</a>	PHULESWARI DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR P K DAS MR. M BARUAH MR. M ALOM	SC, HIGHER EDU GA, ASSAM SC, FINANCE
22	<a href="#">WP(C)/5994/2024</a>	PRABHAT CHANDRA DAS <b>Versus</b> STATE OF ASSAM AND 3 ORS	MR. S P CHOUDHURY MS B DEVI DR. B. C. BORAH	SC, ELEM. EDU SC, FINANCE
23	<a href="#">WP(C)/5996/2024</a>	SATISH DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	SC, ELEM. EDU SC, EDU
24	<a href="#">WP(C)/6001/2024</a> B/O	ZAHURUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MS. A HUSSAIN MR R ISLAM	SC, HIGHER EDU SC, U G C
<b>ORDER (STAY VACATING)</b>				
25	<a href="#">I.A.(Civil)/1003/2024</a> FIXED in WP(C)/4418/2023	THE STATE OF ASSAM AND 3 ORS <b>Versus</b> JATISH CH. DEB	MR. D NATH	MR. M K CHOUDHURY MR. M KHAN MR A K DAS MS J AKTAR
	<b>WITH</b> <a href="#">WP(C)/4418/2023</a>	JATISH CH. DEB AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, SEC. EDU.
	<b>WITH</b> <a href="#">WP(C)/4661/2023</a>	JATISH CH. DEB AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, SEC. EDU.

**ADMISSION**

27	<a href="#">WP(C)/4376/2021</a> FIXED	BISWAJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. U J SAIKIA (R-4) MR. R BORPUJARI, SC, FINANCE DEPT. (R-5) MR. D UPAMANYU , SC, EDUCATION(HIGHER) DEPT. (R-1 to 3)
28	<a href="#">WP(C)/2116/2022</a> FIXED	MUKUL CHANDRA SARMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J LASKAR MR R DAS	GA, ASSAM SC, EDU
29	<b>WITH</b> <a href="#">WP(C)/9497/2019</a>	BIPIN CHULADHARA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR MR R DAS	GA, ASSAM SHRI S M T CHISTIE, SC, SECONDARY EDUCATION DEPARTMENT. SC, EDU
30	<b>WITH</b> <a href="#">WP(C)/3063/2022</a>	PABITRA KUMAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR MR R DAS	GA, ASSAM SC, SEC. EDU.
31	<b>WITH</b> <a href="#">WP(C)/3072/2022</a>	ELA SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR MR R DAS	GA, ASSAM SC, SEC. EDU.
32	<b>WITH</b> <a href="#">WP(C)/3258/2022</a>	BONTI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J LASKAR	GA, ASSAM SC, EDU
33	<a href="#">WP(C)/3100/2022</a> B/O	ANSHUMITA GOGOI AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, ELEM. EDU
34	<b>WITH</b> <a href="#">WP(C)/7365/2023</a>	MINA HAZARIKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH MS. B CHOWDHURY LUAYING	SC, ELEM. EDU
35	<b>WITH</b> <a href="#">WP(C)/1996/2024</a>	MALABIKA BORUAH AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, ELEM. EDU
36	<a href="#">WP(C)/1916/2023</a> B/O	SANJIB NATH AND 54 ORS <b>Versus</b> THE STATE OF ASSAM AND 19 ORS	MR. S ALIM MR. B HUSSAIN MR. A H AHMED	SC, SEC. EDU. SC, FINANCE
37	<a href="#">WP(C)/2254/2023</a> FIXED	PRAKASH DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
38	<a href="#">WP(C)/2441/2023</a> FIXED	TARIFAN NESSA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. T J MAHANTA MR. S ISLAM MR A HAWARI	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM SC, AG MR S M T CHISTIE SC, FINANCE
39	<b>WITH</b> <a href="#">I.A.(Civil)/3433/2024</a> in <a href="#">WP(C)/2441/2023</a>	TARIFAN NESSA <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR. S ISLAM MR A HAWARI	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM SC, AG MR S M T CHISTIE SC, FINANCE
39	<a href="#">WP(C)/4164/2023</a> B/O	RAMEN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, HIGHER EDU MR R DHAR (R-4,5) SC, FINANCE

40	<a href="#">WP(C)/4767/2023</a> B/O	ABDUL MAZID MIAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G U AHMED MR. R ISLAM	GA, ASSAM MS. L DAS(R-6,7) MR. M P SARMA(R-6,7) MR A CHAKRABORTY (R-6,7) MR A CHETIA(R-6,7) SC, SEC. EDU.
41	<a href="#">WP(C)/7278/2023</a> FIXED, WITH OFFICE NOTE	MANUARA BEGUM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K BORUAH MR. P BORDOLOI MR. M ALAM MS P DAS	SC, ELEM. EDU SC, ELEM. EDU
42	<a href="#">WP(C)/7340/2023</a> FIXED	JAKIR HUSSAIN LASKAR AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, ELEM. EDU SC, FINANCE
43	<a href="#">WP(C)/7560/2023</a> B/O	ANWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MS J AKTAR	SC, HIGHER EDU SC, SEC. EDU.
44	<a href="#">WP(C)/1002/2024</a> FIXED	BHANU GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR. S U AHMED MR A HAWARI	SC, ELEM. EDU SC, AG SC, FINANCE
45	<a href="#">WP(C)/1589/2024</a> B/O	NAZRUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU
46	<a href="#">WP(C)/3246/2024</a> FIXED	RATUL NEOG <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU SC, SCERT, ASSAM MRS. P B HAZARIKA (r-3) MR. S Ali (r-3)
47	<a href="#">WP(C)/3723/2024</a> B/O	BIPIN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, SSA SC, FINANCE
48	<a href="#">WP(C)/4731/2024</a> FIXED	PAUBAMLEING JEME AND 37 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE MS. D L DEKA MR U GHOSH MAUSAM NATH	SC, ELEM. EDU SC, N C HILLS
<b>ORDERS</b>				
49	<a href="#">Cont.Cas(C)/516/2016</a> B/O	SMTI KAMALA DEVI <b>Versus</b> PRITAM SAIKIA and ANR.	MR.A BHATTACHARJEE MR.A BARUA	MR.D SAIKIAR-1 MR.B CHOUDHURY(R-1)
50	<a href="#">Cont.Cas(C)/611/2023</a> B/O	SMT. KHUSAL KUMARI BHUYAN <b>Versus</b> MAMATA HOJAI	MR. N ISLAM M KHATUN	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR
51	<a href="#">Cont.Cas(C)/676/2023</a> FIXED	ABDUL KADER MIAH <b>Versus</b> NARAYAN KONWAR, IAS AND 4 ORS	MR. A F N U MOLLAH K ZAMAN	MR. D SAIKIA(R-2) MR S M T CHISTIE (R-5) MR S M T CHISTIE (R-5) MR. B GOGOI (R-4) MR B DEURI (r-3) MR P NAYAK (R-4) MS K DAS(R-2) MR A CHALIHA (R-4)
52	<a href="#">WP(C)/5378/2023</a> B/O	HAREN KHOUND <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MR MINTU SAIKIA MS R DUTTA	SC, ELEM. EDU GA, ASSAM
53	<a href="#">Cont.Cas(C)/8/2024</a> FIXED	AFRUZA KHATUN <b>Versus</b> NARAYAN KONWAR AND ANR	MR. A F N U MOLLAH K ZAMAN	MR. D SAIKIA (r-2) MR S M T CHISTIE (r-2) MS. S CHUTIA (r-2)
54	<a href="#">Cont.Cas(C)/418/2024</a> B/O	NUR MASTAFA JAMAN <b>Versus</b> SURANJANA SENAPATI,	MR G U AHMED MR. R ISLAM	



55	<a href="#">WP(C)/2427/2024</a> B/O	SHEIKH ABDULLAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	GA, ASSAM SC, SEC. EDU.
56	<a href="#">I.A.(Civil)/3209/2024</a> FIXED in <a href="#">WP(C)/3244/2024</a>	THE HEADMASTER, DAKHIN KHATOWAL MIDDLE ENGLISH MADRASSA <b>Versus</b> 1178 NO. DAKHIN KHATOWAL MUKTAB SCHOOL AND 8 ORS	MR. R SARMA	MR J C BORAH
	<b>WITH</b> <a href="#">WP(C)/3244/2024</a>	1178 NO. DAKHIN KHATOWAL MUKTAB SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR J C BORAH	SC, ELEM. EDU GA, ASSAM MR. R SARMA (R-8) MR. B CHOUDHURY SC, SSA,,
	<b>WITH</b> <a href="#">I.A.(Civil)/3019/2024</a> in <a href="#">WP(C)/3244/2024</a>	1178 NO. DAKHIN KHATOWAL MUKTAB SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR J C BORAH	SC, ELEM. EDU GA, ASSAM MR. R SARMA (R-8)
57	<a href="#">WP(C)/5045/2024</a> FIXED	DR. MD YAMIN HASSAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR I HASSAN	SC, HIGHER EDU SC, G U SC, U G C
<b>HEARING</b>				
58	<a href="#">WP(C)/5714/2022</a> B/O	RANJAN KRISHNA SHARMA <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. R K TALUKDAR MR. D BORAH	MR SISHIR DUTTA (R2 TO R8) MS. S. MOCHAHARI (R2 TO R8) MR. S DUTTA (R2 TO R8) MR S DUTTA (R2 TO R8) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 18/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
6)	MR. N ALAM	04-11-2024	To	20-11-2024
7)	MR. J P SHARMA	07-11-2024	To	18-11-2024
8)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
9)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
10)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
11)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
12)	MR A R BHUYAN	11-11-2024	To	29-11-2024
13)	MR G GOSWAMI	15-11-2024	To	20-11-2024
14)	MR B K KAR	12-11-2024	To	23-11-2024
15)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
16)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
17)	MR. R K BHATRA	12-11-2024	To	24-11-2024
18)	MR. R P SINGH	14-11-2024	To	06-12-2024
19)	MR M Z AHMED	13-11-2024	To	24-11-2024
20)	MR A KALITA	18-11-2024	To	20-11-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,18th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-III, IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/603/2024</a>	SABBIR AHMED CHOUDHURY <b>Versus</b> SMTI. PUSHPANJALI DAS, IAS AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	
2	<a href="#">Cont.Cas(C)/611/2024</a>	MOHAMMAD ALI <b>Versus</b> KHANINDRA CHOUDHURY, IAS AND ANR	MR. D A KAIYUM MR. M S MONDAL	
3	<a href="#">WP(C)/5324/2024</a> FIXED	RATUL CHANDRA ROY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. R SEKHAR MR. B D CHOWDHURY B SONOWAL	GA, ASSAM MRS P BARUA (R2-R5) MR M KALITA (R2-R5)
4	<a href="#">WP(C)/5334/2024</a> FIXED	THARU AND SONS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR G GOSWAMI N GAUTAM	MR. B CHAKRAVARTY (CGC) DY.S.G.I.
5	<a href="#">WP(C)/5882/2024</a>	MUSTAFA MOINUL PASSA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA	SC, GMC SC, G M D A
6	<a href="#">WP(C)/5886/2024</a>	TASIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, IRRIGATION SC, FINANCE DEPTT.
7	<a href="#">WP(C)/5888/2024</a>	NUR HUSSAIN SK AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R ISLAM S BEGUM T TALUKDAR	GA, ASSAM
8	<a href="#">WP(C)/5889/2024</a>	MAHIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
9	<a href="#">WP(C)/5890/2024</a>	PARAG JYOTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA	SC, G M D A SC, GMC
10	<a href="#">WP(C)/5905/2024</a>	ANTARA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
11	<a href="#">WP(C)/5907/2024</a>	KULAI DAS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR H K MAHANTA MR. R D BHUYAN MS E B GOGOI	GA, ASSAM SC, M A C SC, AFDC SC, FISHERY
12	<a href="#">WP(C)/5918/2024</a>	M/S CZAR TECHNOLOGIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA	SC, GMC SC, G M D A

13	<a href="#">WP(C)/5923/2024</a>	BUBUL DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	GA, ASSAM
14	<a href="#">WP(C)/5924/2024</a>	ABDUL MALEK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC. WATER RESOURCE DEPTT.
15	<a href="#">WP(C)/5926/2024</a>	PURNAM DEB <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	SC, FOREST
16	<a href="#">WP(C)/5939/2024</a>	DRUPADI BISWAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A T SARKAR MR. T AHMED AMINUR RAHMAN	GA, ASSAM
17	<a href="#">WP(C)/5940/2024</a>	SUNIL DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	GA, ASSAM SC, BTC SC, REVENUE
18	<a href="#">WP(C)/5951/2024</a>	HIFZUR RAHMAN MAZAR BHUIYA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	SC, WATER RESOURCE SC, FINANCE DEPTT.
19	<a href="#">WP(C)/5960/2024</a>	MIRZA GALIB MAZAR BHUIYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, WATER RESOURCE SC, REVENUE
20	<a href="#">WP(C)/5973/2024</a>	M/S MANAS ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J PATOWARY	GA, ASSAM
21	<a href="#">WP(C)/5983/2024</a>	MOSTAQ MD. MOKSEDUR HASSAN <b>Versus</b> THE UNION OF INDIA AND 3 ORS	K U AHMED MD M HOQUE	DY.S.G.I. SC, HEALTH
22	<a href="#">WP(C)/5997/2024</a>	PIJUSH KANTI CHOWDHURY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	SC, SILCHAR MUNICIPAL BOARD GA, ASSAM
<b>ADMISSION</b>				
23	<a href="#">WP(C)/2639/2014</a>	SMT. BULBULI BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR Z MUKIT MR. A SATTAR MR.R SARMA MR.K K GOSWAMI MR. A CHAMUAH MR. P K BHUYAN MS N BEGUM MR.P BHUYAN MS.M PAUL MR. C P SHARMA	MR. R BORPUJARI (SC, REVENUE & DISASTER MANAGEMENT DEPT.) MR. N GOSWAMI (GA, ASSAM, R-2,3,4,5) MS N BORDOLOI
	<b>WITH</b> <a href="#">I.A.(Civil)/3063/2022</a> in <a href="#">WP(C)/2639/2014</a>	SMT. BULBULI BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A CHAMUAH MR. P K BHUYAN	GA, ASSAM SC, REVENUE
24	<b>WITH</b> <a href="#">Cont.Cas(C)/625/2016</a>	SMT. BULBULI BORGHAIN <b>Versus</b> LAKHINANDAN SAHARIA	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA	MS. A VERMA MS U DAS
25	<b>WITH</b> <a href="#">WP(C)/2704/2017</a>	BULBULI BORGHAIN <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MR.P K BHUYAN MS.N DEKA MR.S D ROY MS.K BARPUJARI MR.C P SHARMA	GA, ASSAM MS. N. BORDOLOI, SC, REVENUE AND DISASTER MANAGEMENT DEPT
26	<a href="#">WP(C)/2026/2016</a> FIXED	HAREKESTO BARMAN and 53 ORS. <b>Versus</b> THE STATE OF ASSAM and 13 ORS.	MR. H R A CHOUDHURY MR. A F N U MOLLAH MR. F U BORBHUIYA MR. A AHMED	GA, ASSAM MR. R BORPUJARI (SC, REVENUE DEPT.)(R-2) SC, BTC SC, FINANCE SC, WATER RESOURCE

27	<a href="#">WP(C)/1396/2017</a> FIXED	KHANINDRA NATH DAS and ANR. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	DR.B AHMED MR.N HAQUE MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA	GA, ASSAM MR J DAS (SC, REVENUE DEPT.)
28	<a href="#">WP(C)/4557/2017</a>	MANOJ KUMAR and ANR. <b>Versus</b> ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION and 3 ORS.	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MR.G N SAHEWALLA(Sr.Adv.)(R-3)(R-4) MR. M. MAHANTA, SC, AIIDC, (R-1) MRS.A DEVI(R-1) MR. S CHAMARIA MR.P DEKA(R-3) MR.K DEKA(R-4) MR.A CHETIA(R-3) MR A N SARMAH MR M M ZAMAN MR.G KHANDELIAR-4 MD.ASLAM(R-3) MR.M SAHEWALLA(R-3)
	<b>WITH</b> <a href="#">I.A.(Civil)/2832/2018</a> <b>in</b> WP(C)/4557/2017	MANOJ KUMAR and ANR. <b>Versus</b> ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION and 3 ORS.	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	MR G N SAHEWALLA MRS. A DEVI MR. G KHANDELIA
	<b>WITH</b> <a href="#">I.A.(Civil)/3402/2024</a> <b>in</b> WP(C)/4557/2017	MANOJ KUMAR <b>Versus</b> ASSAM INDUSTRIAL INFRASTRACUTURE DEVELOPMENT CORPORATION and 3 ORS.	MR.S S SHARMA MS.L SHARMA	MR G N SAHEWALLA MR. S CHAMARIA
29	<a href="#">WP(C)/875/2018</a> FIXED	RANJIT DAS AND 9 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. K R PATGIRI MR. C DAS MRS. C DAS	GA, ASSAM SC, NHAI ASSTT.S.G.I.
30	<a href="#">WP(C)/6729/2018</a> FIXED	THE ASSAM TEA PLANTATIONS PROVIDENT FUND AND PENSION FUND PENSIONERS ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K PAUL MR D K DEY MR J P CHAUHAN MS. R VERMA MS. A SARMA	MR. N C DAS (R-2,3,4) GA, ASSAM
31	<a href="#">WP(C)/546/2019</a> FIXED	AKLA ORANG AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR D C K HAZARIKA MS J KALITA	GA, ASSAM MR. A GANGULY (R7) MR. A DUTTA (R7) MR. A DHANUKA (R7) SC, REVENUE
32	<a href="#">WP(C)/3976/2021</a> FIXED	FORHANA BEGUM LASKAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, PNRD GA, ASSAM MR M J QUADIR (R-7) MR. K MIRA (R-7) MR S S ISLAM (R-7)
33	<a href="#">WP(C)/1960/2022</a> FIXED	BALIMARA TEA CO PVT LTD (UNIT BALIMARA TEA ESTATE) <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. D DAS SR. ADV MS S SHARMA MR K TALUKDAR	MR G N SAHEWALLA(R- 6,7,8,9) MR S DEKA (R-6-9) MS. J BORO (R-6-9) MS J DAS (R-6-9) MR M SAHEWALLA(R-6,7,8,9) MS. S. TODI(R-6,7,8,9) MS G DUGAR(R-6,7,8,9) MS T J SAHEWALLA(R-6,7,8,9) SC, FINANCE SC, ATPPF
34	<a href="#">WP(C)/2832/2022</a> FIXED	ROHIMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM MS. R. S. CHOUDHURY, SC, ASLSA, (R-2)

35	<a href="#">WP(C)/6071/2022</a> FIXED	WELSON INGTI AND 20 ORS. <b>Versus</b> THE UNION OF INDIA AND 12 ORS.	MR B P BORAH MR P J DUTTA MISS. J GOGOI	MR. N GOSWAMI, GA, ASSAM (R-4 & 8) MR. R BORO, SC, NHAI (R-2 & 7) MR. K GOGOI, LEARNED CGC (R-1) MR. R K TALUKDAR (r-3) MR. R K TALUKDAR, SC, NHIDCL (R-3 & 10) ASSTT.S.G.I. SC, FOREST MR. J CHUTIA, SC, K A A C (R-5,6,9,11,12,13)
	<b>WITH</b> <a href="#">I.A.(Civil)/2539/2024</a> <b>in</b> WP(C)/6071/2022	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD AND ANR <b>Versus</b> WELSON INGTI AND THIRTY ONE ORS	SC, K A A C	GA, ASSAM SC, NHAI MR. M SARANIA
36	<b>WITH</b> <a href="#">WP(C)/423/2022</a>	HEMARI RONGPI AND 32 ORS <b>Versus</b> THE UNION OF INDIA AND 12 ORS	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA	GA, ASSAM MR. C BARUAH, SC, NHAI (R-2,7) MR. K GOGOI, CGC AS WELL AS ADDL. SR. GA, ASSAM (R-1,4,8) MR. R K TALUKDAR, SC, NHIDC (R- 3,10) ASSTT.S.G.I. SC FOREST DEPARTMENT, SC, K A A C (R-5,6,9,11-13)
	<b>WITH</b> <a href="#">I.A.(Civil)/2510/2024</a> <b>in</b> WP(C)/423/2022	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION OF INDIA LTD AND ANR <b>Versus</b> HEMARI RONGPI AND FORTY THREE ORS	MR. P K GOSWAMI MR. C BARUAH, SC, NHAI (R-2,7) MR P J DUTTA SC, K A A C (R-5,6,9,11-13)	MR. P K GOSWAMI MR. C BARUAH, SC, NHAI (R-2,7) MR P J DUTTA SC, K A A C (R-5,6,9,11-13)
37	<a href="#">WP(C)/1009/2023</a> B/O	GOPINATH HAFLONGBAR AND 73 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR R ISLAM MD A ALI D HUSSAIN	SC, PWD ROAD GA, ASSAM SC, REVENUE SC, N C HILLS
38	<a href="#">WP(C)/1783/2023</a>	CHANDRA PRASAD BORA <b>Versus</b> THE INDIAN OIL CORPORATION LIMITED AND 9 ORS	MR S BORTHAKUR MR. P. SINGHA	MR A TEWARI (R5) MR A TEWARI (R5) MS G DUGAR (R5) MS G DUGAR (R5) MS. K HAZARIKA (r-4,6) MS. D SHARMA (R5) MS. D SHARMA (R5) MS. M BAISHYA (R5) MS. M BAISHYA (R5) SC, I O C
39	<a href="#">WP(C)/2839/2023</a> FIXED	AMERANDRA KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P BOIRAGI MR. S J SARMAH MR R DAS	GA, ASSAM MR H K NATH (R-4) MR J BORAH (R-4) MR. K KAKOTI (R-4) MR N PATIRI (R-4) SC, GMC
40	<a href="#">WP(C)/4522/2023</a> FIXED	HAREKRISHNA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B PATHAK MR. D K SHARMA MR V KUMAR MS M TIWARI	GA, ASSAM MS G HAZARIKA MS. S BARUAH (R-2) SC, REVENUE AND DISASTER MANAGEMENT DEPT
41	<a href="#">WP(C)/4556/2023</a> FIXED	SHAHERA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A F N U MOLLAH K ZAMAN MR M RAHMAN	GA, ASSAM MR. M SHARMA (r-2,3,4,5) MS. S YASMIN (r-2,3,4,5) SC. UCO BANK
42	<a href="#">WP(C)/5972/2023</a> FIXED	M/S SKY ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN MS. P DAS MS. R HUSSAIN	SC, BTC SC, WPT AND BC SC, FINANCE

43	<b>WITH</b> <a href="#">WP(C)/6223/2023</a>	M/S NARZARY ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. P DAS	SC, BTC SC, WPT AND BC SC, FINANCE
44	<a href="#">WP(C)/6169/2023</a> FIXED	JYOTSNA DEB <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	A NEOG A NEOG	GA, ASSAM MS G HAZARIKA (R-3) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, SEC. EDU.
45	<a href="#">WP(C)/415/2024</a> FIXED	PRAKASH CHANDRA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. S ROY	GA, ASSAM SC, REVENUE SC, WATER RESOURCE SC, AGRI. DEPARTMENT
46	<a href="#">WP(C)/466/2024</a> FIXED	PEOPLE FOR THE EHICAL TREATMENT OF ANIMALS (PETA) INDIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. D J DAS MS S SHARMA	GA, ASSAM
47	<b>WITH</b> <a href="#">WP(C)/468/2024</a>	PEOPLE FOR THE ETHICAL TREATMENT OF ANIMALS PETA INDIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. D J DAS MS S SHARMA	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1107/2024</a> in <a href="#">WP(C)/468/2024</a>	PEOPLE FOR THE ETHICAL TREATMENT OF ANIMALS PETA INDIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. D J DAS MS S SHARMA	GA, ASSAM
48	<a href="#">WP(C)/902/2024</a>	SUREN CHUTIA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. D SONOWAL MR. R A CHOUDHURY	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, IRRIGATION SC, WATER RESOURCE SC, FINANCE
49	<a href="#">WP(C)/4540/2024</a> FIXED	SHRIRAM RABIDAS <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, BTC SC, PWD
<b>BAIL HEARING (BA)</b>				
50	<a href="#">Bail Appln./3068/2024</a> WITH SCANNED COPY OF LCR	SMTI. LALPIAN MAWII @ KHUMI KHABUG <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED U U KHAN MR A AHMED	PP, ASSAM
<b>ORDERS</b>				
51	<a href="#">WP(C)/320/2014</a> FIXED, PART-HEARD, WITH ENQUIRY REPORT, WITH AFFIDAVIT FILE	BINOY DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S S DEY MR. R M DEKA MRS. R S CHOUDHURY	MR. B GOGOI (SC, HEALTH DEPT.) MR. P SAIKIA, SC, SOCIAL WELFARE DEPTT.(R-5,6) MRS. A VERMA SC, NRHM
52	<a href="#">WP(C)/6104/2023</a>	RAHAMAT ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD. I HUSSAIN H M S ELAHI	SC, P AND R.D. GA, ASSAM
53	<a href="#">Cont.Cas(C)/2/2024</a> FIXED	TURESWAR SAIKIA AND 4 ORS. <b>Versus</b> PABANKUMAR BORTHAKUR AND ORS.	MS. D SONOWAL	MR. R BORPUJARI (R-5) MS. R DEKA(R-2,6,7) MR. G PEGU (r-3) MS. M DEVI (r-1 ) MR. A DAS (r-1) MR. A BHATTACHARYYA (R-5) MR R M DAS (R-2,6) MR. S DUTTA (R-5) MR. C SHARMA(R-7) D JAIN(R-2,6,7) SC, WATER RESOURCE

54	<a href="#">WP(C)/4233/2024</a> B/O	MEHER FOUNDATIONS AND CIVIL ENGINEERS PVT LTD <b>Versus</b> THE NATIONAL THERMAL POWER CORPORATION LIMITED AND 2 ORS	MR. D NATH MS. N BARMAN MR D KALITA O ASSUMI	
55	<a href="#">WP(C)/5276/2024</a> FIXED	M/S VIVEK TRANSPORT AGENCY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. R DEVI MR. A R TAHBILDAR MR. D DOLEY MS. K DEKA	GA, ASSAM MR. S MUNIR(R-4) MR. P K MUNIR(R-4) MR K HUSSAIN(R-4)

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LEAVE NOTE OF ADVOCATES FOR 18/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
6)	MR. N ALAM	04-11-2024	To	20-11-2024
7)	MR. J P SHARMA	07-11-2024	To	18-11-2024
8)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
9)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
10)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
11)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
12)	MR A R BHUYAN	11-11-2024	To	29-11-2024
13)	MR G GOSWAMI	15-11-2024	To	20-11-2024
14)	MR B K KAR	12-11-2024	To	23-11-2024
15)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
16)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
17)	MR. R K BHATRA	12-11-2024	To	24-11-2024
18)	MR. R P SINGH	14-11-2024	To	06-12-2024
19)	MR M Z AHMED	13-11-2024	To	24-11-2024
20)	MR A KALITA	18-11-2024	To	20-11-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Monday,18th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./3497/2024</a>	RAJU AHMED <b>Versus</b> THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR P BORA MS K BORAH	PP, ASSAM
<b>MOTION</b>				
2	<a href="#">CRP/106/2024</a> FIXED	MINESWAR GOGOI <b>Versus</b> UTTAM GOGOI AND 2 ORS.	MR. M DUTTA MR K M BORA	
3	<a href="#">CRP/117/2024</a>	SMTI. PADMABATI DAS AND 5 ORS <b>Versus</b> DHIREN KALITA AND 3 ORS	MR. P S DEKA MR. B K BHAGAWATI MR B S DEKA	
	<b>WITH</b> <a href="#">I.A.(Civil)/3496/2024</a> <b>in</b> CRP/117/2024	SMTI. PADMABATI DAS AND 5 ORS <b>Versus</b> DHIREN KALITA AND 3 ORS	MR P S DEKA MR. B K BHAGAWATI MR B S DEKA	
4	<a href="#">CRP/118/2024</a>	ARUP KUMAR SARMAH <b>Versus</b> THE BRANCH MANAGER, AND 3 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
	<b>WITH</b> <a href="#">I.A.(Civil)/3506/2024</a> <b>in</b> CRP/118/2024	ARUP KUMAR SARMAH <b>Versus</b> THE BRANCH MANAGER AND 3 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
5	<a href="#">CRP/119/2024</a>	GOPAL TRIPATHI <b>Versus</b> DAROGA RAI AND 3 ORS	MR. S ISLAM MR A HAWARI	
6	<a href="#">CRP(IO)/446/2024</a> FIXED	MANJU CHOWDHURY <b>Versus</b> HIRONMOYEE BHATTACHARJEE AND ANR	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	
7	<a href="#">CRP(IO)/455/2024</a> FIXED	JOSEPH KANDULNA <b>Versus</b> GOSSNIER EVANGELICAL LUTHERAN CHURCH AND 4 ORS	MD A SAHAD MR. M H ALI S M MUNIR	



8	<b>WITH</b> <a href="#">CRP(IO)/464/2024</a>	JOSEPH KANDULNA <b>Versus</b> GOSSNIER EVANGELICAL LUTHERAN CHURCH AND 4 ORS	MD. A SAHAD MR. M H ALI S M MUNIR	
9	<b>WITH</b> <a href="#">CRP(IO)/465/2024</a>	JOSEPH KANDULNA <b>Versus</b> GOSSNIER EVANGELICAL LUTHERAN CHURCH AND 4 ORS	MD. A SAHAD MR. M H ALI S M MUNIR	
10	<a href="#">CRP(IO)/462/2024</a>	SANJAY KR PAUL AND ANR <b>Versus</b> AROBINDA PAUL AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	
11	<a href="#">CRP(IO)/463/2024</a>	MAHESH MAHANTA AND ANR <b>Versus</b> ARUP KAKOTI	MS. R KALITA MS. C BARMAN	
<b>ADMISSION</b>				
12	<a href="#">CRP(IO)/59/2023</a> B/O	M/S SRD NUTRIENTS PVT. LTD. <b>Versus</b> HIRANYA KUMAR SAIKIA AND 7 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	MR. A BHATTACHARYYA (R5-R7) MR R SENSUA (R-1) S. J. SAHARIAH (r-1,3,4)
13	<a href="#">MFA/58/2024</a>	MAINAO BASUMATARY AND 4 ORS <b>Versus</b> THE UNION OF INDIA	MS N RAFIQUE MR. S SUTRADHAR MR A N IQBAL J.P. BARUAH	MR. G PEGU
14	<a href="#">MFA/59/2024</a>	M/S SHREE GAUTAM CONSTRUCTION COMPANY LTD <b>Versus</b> VEERVATI JATAV AND ORS	MR. S K GOSWAMI MR. R SHARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/3504/2024</a> in MFA/59/2024	M/S SHREE GAUTAM CONSTRUCTION COMPANY LTD <b>Versus</b> VEERVATI JATAV AND ORS	MR. S K GOSWAMI MR. R SHARMA	
15	<a href="#">RFA/65/2024</a>	AMAN KUMAR GUPTA @ AMAN PRASAD GUPTA <b>Versus</b> NUMAN SIDDQUE	D DAS D GUPTA MR. M R BHARALI	
	<b>WITH</b> <a href="#">I.A.(Civil)/3500/2024</a> in RFA/65/2024	AMAN KUMAR GUPTA @ AMAN PRASAD GUPTA <b>Versus</b> NUMAN SIDDQUE	D DAS D GUPTA MR. M R BHARALI	
	<b>WITH</b> <a href="#">I.A.(Civil)/3501/2024</a> in RFA/65/2024	AMAN KUMAR GUPTA @ AMAN PRASAD GUPTA <b>Versus</b> NUMAN SIDDQUE	D DAS D GUPTA MR. M R BHARALI	
16	<a href="#">FAO/82/2024</a> FIXED	BAJRANG AYURVED BHAWAN <b>Versus</b> PRATIVA KALITA AND ANR.	N K NEOG MR S BHARALI MR. M DAS	
	<b>WITH</b> <a href="#">I.A.(Civil)/3419/2024</a> in FAO/82/2024	BAJRANG AYURVED BHAWAN <b>Versus</b> PRATIVA KALITA AND ANR.	N K NEOG MR S BHARALI MR. M DAS	
17	<a href="#">CRP(IO)/83/2024</a> FIXED	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM <b>Versus</b> THE LABOUR COMMISSIONER CUM REGISTRAR OF TRADE UNIONS ASSAM	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR S CHAKRABORTY MR. P HAZARIKA MR D DAS MR B P SARMAH
	<b>WITH</b> <a href="#">I.A.(Civil)/3099/2024</a> in CRP(IO)/83/2024	THE LABOUR COMMISSIONER CUM REGISTRAR OF TRADE UNIONS ASSAM <b>Versus</b> CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM	MR S CHAKRABORTY	MR A BHATRA

18	<a href="#">FAO/83/2024</a> FIXED	ABDUL JABBAR AND 4 ORS <b>Versus</b> ISMAIL ALI AND 6 ORS	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	
	<b>WITH</b> <a href="#">I.A.(Civil)/3453/2024</a> in FAO/83/2024	ABDUL JABBAR AND 4 ORS <b>Versus</b> ISMAIL ALI AND 6 ORS	MR. P DEKA MR R HOQUE MR A DAS	
<b><u>BAIL HEARING (BA)</u></b>				
19	<a href="#">Bail Appln./3081/2024</a>	JASIR UDDIN BARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
20	<a href="#">Bail Appln./3406/2024</a> FIXED	MANGALSING BASUMATARY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M J GOGOI	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
21	<a href="#">AB/1777/2024</a> WITH SCANNED COPY OF CASE RECORD, WITH CHARGESHEET, FIXED	CHAKEDUL HAQUE <b>Versus</b> THE NARCOTICS CONTROL BUREAU (NCB)	MR I HAQUE	SC, NCB
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
22	<a href="#">RSA/171/2024</a> FIXED	MIJAJUR RAHMAN LASKAR AND ANR <b>Versus</b> MASTAKIN ALI BARBHUIYAN	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	
	<b>WITH</b> <a href="#">I.A.(Civil)/3162/2024</a> in RSA/171/2024	MIJAJUR RAHMAN LASKAR AND ANR <b>Versus</b> MASTAKIN ALI BARBHUIYAN,	MR. S P CHOUDHURY	
	<b>WITH</b> <a href="#">I.A.(Civil)/3163/2024</a> in RSA/171/2024	MIJAJUR RAHMAN LASKAR AND ANR <b>Versus</b> MASTAKIN ALI BARBHUIYAN,	MR. S P CHOUDHURY	
23	<a href="#">RSA/197/2024</a> FIXED	ON THE DEATH OF IRFAN ALI HIS LEGAL HEIRS HASEN ALI AND ORS <b>Versus</b> JAHUR ALI AND 3 ORS	MR. J AHMED MS A HUSSAIN R BEGUM	
24	<a href="#">RSA/198/2024</a> FIXED	ON THE DEATH OF IRFAN ALI HIS LEGAL HEIRS HASEN ALI AND ORS <b>Versus</b> JAHUR ALI AND 3 ORS	MR. J AHMED MS A HUSSAIN R BEGUM	
	<b>WITH</b> <a href="#">I.A.(Civil)/3282/2024</a> in RSA/198/2024	ON THE DEATH OF IRFAN ALI HIS LEGAL HEIRS HASEN ALI AND ORS <b>Versus</b> JAHUR ALI AND 3 ORS	MR. J AHMED MS A HUSSAIN R BEGUM	
25	<a href="#">RSA/207/2024</a>	MD. SAYED ALI AND 3 ORS <b>Versus</b> MANIR ALI HAZI AND 15 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MS. D BORA	
26	<a href="#">RSA/208/2024</a>	LUBODH CHANDRA ROY <b>Versus</b> LOPI NATH ROY AND 5 ORS	MR. S SHARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/3470/2024</a> in RSA/208/2024	LUBODH CHANDRA ROY <b>Versus</b> LOPI NATH ROY AND 5 ORS	MR. S SHARMA	
27	<a href="#">RSA/209/2024</a> CAVT. NO.08432/024,	KHABIRON NESSA <b>Versus</b> CHAND MIAH AND 6 ORS	MR K BHATTA MR D GOSWAMI MR K BARMAN MR S AFRIDI MR. A ROB	MR. R BARUAH MR. A IKBAL FOR CAVEATOR

**WITH**  
[I.A.\(Civil\)/3471/2024](#)  
in RSA/209/2024

KHABIRON NESSA  
**Versus**  
CHAND MIAH AND 6 ORS

MR K BHATTA  
MR D GOSWAMI  
MR K BARMAN  
MR S AFRIDI  
MR. A ROB

MR. R BARUAH  
MR. A IKBAL  
FOR CAVEATOR

**ORDERS**

28 [MACApp./684/2018](#)  
WITH LCR, B/O

NATIONAL INSURANCE COMPANY  
LIMITED  
**Versus**  
SRI SWAPAN PAUL (LATO) AND 3 ORS

MS. R D MOZUMDAR  
MS. C MOZUMDAR  
MR. S P SHARMA

MR. P SUNDI

29 [RSA/149/2022](#)  
WITH LCR, B/O

SUBODH BARUA @ MONIK AND ANR.  
**Versus**  
TRIDIBESH CH. BARUA

MR H R A CHOUDHURY  
MS. R CHOUDHURY  
MR N RAHMAN  
MR. I U CHOWDHURY  
MS F N ZAMAN

MR. P SUNDI

30 [MACApp./585/2022](#)  
WITH LCR, B/O

THE NATIONAL INSURANCE COMPANY  
LIMITED  
**Versus**  
SMTI BHANUMOTI BARMAN AND 2 ORS

MS. R D MOZUMDAR  
MR. S P SHARMA  
MS. C MOZUMDAR  
MS J ROY

MR R ISLAM  
MR. M KHAN  
MR A K DAS (R-1)  
MS J AKTAR (r-1)

**WITH**  
[I.A.\(Civil\)/2593/2022](#)  
in MACApp./585/2022

THE NATIONAL INSURANCE COMPANY  
LIMITED  
**Versus**  
SMTI BHANUMOTI BARMAN AND 2 ORS

MS. R D MOZUMDAR  
MR. S P SHARMA  
MS. C MOZUMDAR  
MS J ROY

MR. R ISLAM

31 [I.A.\(Civil\)/1506/2022](#)  
WITH LCR, B/O  
in RSA/197/2022

NIRAMONI DAS DUTTA  
**Versus**  
ROMESH DUTTA

MR. B D DEKA

**WITH**  
[RSA/197/2022](#)

SMTI NIRAMONI DAS DUTTA  
**Versus**  
SRI ROMESH DUTTA

MR. B D DEKA  
MR. M DAS  
N CHAUDHURY  
MR A BHATRA

MR. T J MAHANTA  
MS. P BHATTACHARYA  
MR. A BORUA

32 [Review.Pet./27/2024](#)  
in Cont.Cas(C)/215/2023 (D/O)

MANSUR ALI AHMED  
**Versus**  
SANTOSHI AGARWALLA AND ANR

MR. K N CHOUDHURY  
MR. D J DAS

MR. D MAZUMDAR  
MR. S BISWAS  
MR C GOGOI  
MS D DEVI  
MS. S NATH  
MR. D MAZUMDAR

33 [I.A.\(Civil\)/45/2024](#)  
B/O  
in CRP/148/2017

KOSER ALI and 3 ORS.  
**Versus**  
KUDDUS ALI and 15 ORS.

MR. A ROSHID

**WITH**  
[CRP/148/2017](#)

KOSER ALI and 3 ORS.  
**Versus**  
KUDDUS ALI and 15 ORS.

MR.M U MAHMUD  
MR. A ROSHID (P1-P3)  
MR.A DAS  
MRC KALITA  
MR.S ISLAM  
MR.S HAQUE  
MS. T BEGUM (P1-P3)  
MR.M ALI

MR.M HAQUE(R-6)  
MR Z HUSSAIN  
MR Z HUSSAIN  
MR. M HOQUE

**WITH**  
[I.A.\(Civil\)/1656/2023](#)  
in CRP/148/2017

KOSER ALI AND 3 ORS.  
**Versus**  
KUDDUS ALI AND 13 ORS.

MR. M U MAHMUD  
MR. M ALI

MR Z HUSSAIN  
MR. M HOQUE

**WITH**  
[I.A.\(Civil\)/1657/2023](#)  
in CRP/148/2017

KOSER ALI and 3 ORS.  
**Versus**  
KUDDUS ALI AND 13 ORS.

MR. M U MAHMUD  
MR. M ALI

MR Z HUSSAIN  
MR. M HOQUE

**WITH**  
[I.A.\(Civil\)/1658/2023](#)  
in CRP/148/2017

KOSER ALI AND 3 ORS.  
**Versus**  
KUDDUS ALI AND 13 ORS.

MR. M U MAHMUD  
MR. M ALI

MR Z HUSSAIN  
MR. M HOQUE

**WITH**  
[I.A.\(Civil\)/44/2024](#)  
in CRP/148/2017

KOSER ALI and 3 ORS.  
**Versus**  
KUDDUS ALI AND 15 ORS.

MR. A ROSHID

	<b>WITH</b> <a href="#">I.A.(Civil)/46/2024</a> in CRP/148/2017	KOSER ALI and 3 ORS. <b>Versus</b> KUDDUS ALI and 15 ORS.	MR. A ROSHID	
	<b>WITH</b> <a href="#">I.A.(Civil)/1074/2024</a> in CRP/148/2017	KOSER ALI and 3 ORS. <b>Versus</b> KUDDUS ALI and 15 ORS.	MR. A ROSHID	
34	<a href="#">RFA/49/2024</a> WITH LCR	RAGNI SINGH AND ANR <b>Versus</b> KAMLA LADHA	SACHIT SHARMA	
35	<a href="#">CRP/68/2024</a> WITH LCR, B/O	SURESH SHARMA <b>Versus</b> AJOY CHANDRA DEY AND ANR	MR. B J MUKHERJEE MS R SAHA	
36	<a href="#">Tr.P.(C)./72/2024</a>	RUNUMI NATH <b>Versus</b> GAUTAM SAIKIA	MR. D HAZARIKA MR. R PHUKAN MR. S J SARMAH C M DEKA	MRS M D CHOWDHURY MR N BARUAH
37	<a href="#">RSA/97/2024</a> WITH LCR	PARBATI KANU @ KANU AND 5 ORS <b>Versus</b> RANJAN PRASAD KANU AND 9 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MS. R CHOUDHURY (R-1 to 4) MS F N ZAMAN (R-1 to 4) MS. B. HAZARIKA (R-1 to 4)
38	<a href="#">CRP(IO)/129/2024</a> FIXED	SUNANDA RAM CHOUDHURY <b>Versus</b> HEMEN PRASAD DUTTA	MRS A SAIKIA MS. U SAUD	MR. S B PRASAD
39	<a href="#">RSA/203/2024</a> FIXED	RAHIMA BEGUM AND 5 ORS <b>Versus</b> AZIMUDDIN AND 9 ORS	MR. I CHOUDHURY MR. P SARMA	
40	<a href="#">CRP(IO)/356/2024</a> FIXED	BISWAJIT BHATTACHARJEE <b>Versus</b> BIBEK BHATTACHARJEE AND 2 ORS	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	J TALUKDAR(R-1 TO 3) MR. R ALI (R-1 TO 3) MR M BORO(R-1 TO 3) MS. J GAYAN(R-1 TO 3)
41	<a href="#">CRP(IO)/358/2024</a> FIXED	JOLLY CHOUDHURY AND ANR <b>Versus</b> M/S PROTECH REALTORS PVT LTD AND 2 ORS	MR R CHAKRAVORTY S RABHA	MR. R K BHATRA(R-1) MR. B D DEKA(R-1) MR. A SAIKIA (R-1)
42	<a href="#">Cont.Cas(C)/430/2024</a> FIXED	CHAN ALI SK AND 2 ORS. <b>Versus</b> NARAYAN KONWAR AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	MR. D SAIKIA(R-2) MR. M R LASKAR(R-2) MR. P K BORAH(R-2)
43	<a href="#">I.A.(Civil)/430/2024</a> WITH LCR, B/O in MACApp./224/2023	NIZAM UDDIN, <b>Versus</b> UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MR. R Deka	MR. K K BHATTACHARYYA
	<b>WITH</b> <a href="#">MACApp./224/2023</a>	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> NIZAM UDDIN AND 2 ORS.	MRS L SHARMA MR. K K BHATTA	MR. R Deka (R-1) MR. B BHARALI (R2, R3) S I AKAND (r-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/1596/2023</a> in MACApp./224/2023	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> NIZAM UDDIN AND 2 ORS.	MRS L SHARMA MR. K K BHATTA	
44	<a href="#">CRP(IO)/439/2024</a> WITH LCR, FIXED	M/S FOUR STAR ENTERPRISE <b>Versus</b> SARDAR SAVINDER SING SETHI	MR. C BORUAH MR. R BORO MR A BORUAH	
45	<a href="#">I.A.(Civil)/2472/2024</a> WITH LCR, FIXED in RSA/329/2017	MUSSTT JAFURUN NESSA LASKAR <b>Versus</b> ON THE DEATH OF MABARUN NESSA	MS S.S.BORA	MR. P K DEKA MR.J H LASKAR
	<b>WITH</b> <a href="#">RSA/329/2017</a>	MUSSTT JAFURUN NESSA LASKAR <b>Versus</b> MUSSTT MABARUN NESSA and 2 ORS	MR.S D PURAKAYATHA MR.U CHOUDHURY	MR.J H LASKAR MR.I H LASKAR MR.P K DEKA MR. S NEOG(R-2,3) MS. S G BARUAH(R-2,3) MR. B BORGHAIN(R-2,3) MR B SAIKIA(R-2,3) MR. S ALAM

	<b>WITH</b> <a href="#">I.A.(Civil)/2470/2024</a> in RSA/329/2017	MUSSTT JAFURUN NESSA LASKAR <b>Versus</b> ON THE DEATH OF MABARUN NESSA	MS S.S.BORA	MR.J H LASKAR MR. P K DEKA
	<b>WITH</b> <a href="#">I.A.(Civil)/2473/2024</a> in RSA/329/2017	MUSSTT JAFURUN NESSA LASKAR <b>Versus</b> ON THE DEATH OF MABARUN NESSA,	MS S.S.BORA	MR.J H LASKAR
	<b>WITH</b> <a href="#">I.A.(Civil)/3381/2024</a> in RSA/329/2017	MUSSTT JAFURUN NESSA LASKAR <b>Versus</b> ON THE DEATH OF MABARUN NESSA	MR. S D PURKAYASTHA MS S.S.BORA	MR.J H LASKAR MR. B BORGHAIN
46	<a href="#">I.A.(Civil)/2645/2024</a> FIXED in RFA/55/2024	KANCHAN BALA DAS AND 4 ORS <b>Versus</b> BINOD GOYARI AND 2 ORS. B	MR. M SARANIA MR. S SAIKIA MS. C NEWME MR R.BEZBARUAH MR A SARANIA	MR. B J MUKHERJEE MS R SAHA
	<b>WITH</b> <a href="#">RFA/55/2024</a>	KANCHAN BALA DAS AND 4 ORS <b>Versus</b> BINOD GOYARI AND 2 ORS. B	MR. M SARANIA MR. S SAIKIA MS. C NEWME MR R.BEZBARUAH MR A SARANIA	MR. B J MUKHERJEE MS R SAHA
47	<a href="#">I.A.(Civil)/2986/2024</a> WITH LCR in RSA/265/2019	MD. AZAD ALI SHEIKH @ MD. AZAD ALI AND 2 ORS <b>Versus</b> ON THE DEATH OF AKMOT ALI SK, HIS LEGAL HEIRS- SHAYED ALI AND ORS	MS. R CHOUDHURY	MR. K K DEY (R1-R4, R8) MR. A H M R CHOUDHURY (R5, R6) MR V K BAROOAH (R1-R4, R8)
	<b>WITH</b> <a href="#">RSA/265/2019</a>	MD. AZAD ALI SHEIKH @ MD. AZAD ALI AND 2 ORS <b>Versus</b> ON THE DEATH OF AKMOT ALI SK, HIS LEGAL HEIRS- SHAYED ALI AND 7 ORS	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR. K K DEY (R1-R4, R8) MR. A H M R CHOUDHURY (R5, R6) MR V K BAROOAH (R1-R4, R8)
	<b>WITH</b> <a href="#">I.A.(Civil)/2987/2024</a> in RSA/265/2019	MD. AZAD ALI SHEIKH @ MD. AZAD ALI AND 2 ORS <b>Versus</b> ON THE DEATH OF AKMOT ALI SK, HIS LEGAL HEIRS- SHAYED ALI AND ORS	MS. R CHOUDHURY	MR. K K DEY (R1-R4, R8) MR. A H M R CHOUDHURY (R5, R6) MR V K BAROOAH (R1-R4, R8)
	<b>WITH</b> <a href="#">I.A.(Civil)/2988/2024</a> in RSA/265/2019	MD. AZAD ALI SHEIKH @ MD. AZAD ALI AND 2 ORS <b>Versus</b> ON THE DEATH OF AKMOT ALI SK, HIS LEGAL HEIRS SHAYED ALI AND ORS	MS. R CHOUDHURY	MR. K K DEY (R1-R4, R8) MR. A H M R CHOUDHURY (R5, R6) MR V K BAROOAH (R1-R4, R8)
48	<a href="#">I.A.(Civil)/3016/2024</a> WITH LCR in MACApp./274/2023	ANITA DEY <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS E	A G CHOUDHURY	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA
	<b>WITH</b> <a href="#">MACApp./274/2023</a>	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> ANITA DEY AND 2 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	A G CHOUDHURY (r-1)
49	<a href="#">I.A.(Civil)/3228/2024</a> FIXED in CRP(IO)/75/2024	NIZAM UDDIN BARBHUIYA AND 12 ORS. <b>Versus</b> RAYNA BEGOM CHOUDHURY @ RAYNA BEGUM BARBHUIYA	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MR. R A CHOUDHURY MR. R A CHOUDHURY MR. R A MAZUMDER
	<b>WITH</b> <a href="#">CRP(IO)/75/2024</a>	RAYNA BEGOM CHOUDHURY @ RAYNA BEGUM BARBHUIYA <b>Versus</b> NIZAM UDDIN BARBHUIYA AND 23 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER Z A LASKAR	MR. A M BARBHUIYA(R-1 TO 8,19,20,21,22,23) MS S R MAZARBHUIYA(R-1 TO 8, 19,20,21,22,23)
<b>HEARING</b>				
50	<a href="#">RSA/159/2019</a> WITH LCR, B/O	MD. ANWAR HUSSAIN KHAN <b>Versus</b> MD. ALI AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR. N DHAR MR. T U LASKAR MS. U BARUAH

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LEAVE NOTE OF ADVOCATES FOR 18/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
6)	MR. N ALAM	04-11-2024	To	20-11-2024
7)	MR. J P SHARMA	07-11-2024	To	18-11-2024
8)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
9)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
10)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
11)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
12)	MR A R BHUYAN	11-11-2024	To	29-11-2024
13)	MR G GOSWAMI	15-11-2024	To	20-11-2024
14)	MR B K KAR	12-11-2024	To	23-11-2024
15)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
16)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
17)	MR. R K BHATRA	12-11-2024	To	24-11-2024
18)	MR. R P SINGH	14-11-2024	To	06-12-2024
19)	MR M Z AHMED	13-11-2024	To	24-11-2024
20)	MR A KALITA	18-11-2024	To	20-11-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Monday,18th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2901/2024</a> FIXED, WITH OFFICE NOTE	SALAUDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
2	<a href="#">Bail Appln./3301/2024</a> FIXED	ABDUL RAHIM @ ABDUL <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
3	<a href="#">Bail Appln./3471/2024</a>	ABDUL HASEN <b>Versus</b> THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
4	<a href="#">Bail Appln./3474/2024</a>	BHADRA DOHUTIA <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
5	<a href="#">Bail Appln./3477/2024</a>	NABINDRA BORO <b>Versus</b> THE STATE OF ASSAM	MR J PAYENG MR G TAKU MS A PAYENG MS. SUSMITA DOLEY	PP, ASSAM
6	<a href="#">Bail Appln./3485/2024</a>	SANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
7	<a href="#">Bail Appln./3489/2024</a>	DEWAPRAKASH BHAGAWATI <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. A BARUAH MR. J P MORE MR. V A CHOWDHURY	PP, ASSAM
8	<a href="#">Bail Appln./3490/2024</a>	SABIRAN NESSA <b>Versus</b> THE STATE OF ASSAM	MD S ALI MR M RAHMAN	PP, ASSAM
9	<a href="#">Bail Appln./3493/2024</a>	PANKAJ GOGOI <b>Versus</b> THE STATE OF ASSAM	MR J C GOGOI	PP, ASSAM
10	<a href="#">Bail Appln./3494/2024</a>	ANOWAR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
11	<a href="#">Bail Appln./2797/2024</a> FIXED	KAMAL BORA ALIAS PANKAJ BORA <b>Versus</b> THE STATE OF ASSAM	MR J C GOGOI	PP, ASSAM

12	<a href="#">Bail Appln./2836/2024</a> WITH SCANNED CASE RECORDS, FIXED	ASHIKUR RAHMAN @ ASHIKUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
13	<a href="#">Bail Appln./2894/2024</a> FIXED	RAHUL ROY <b>Versus</b> CBI	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	SPL. PP, C.B.I.
14	<a href="#">Bail Appln./3011/2024</a> FIXED	NARGIS PARBIN @ NARGIS PARVIN <b>Versus</b> THE STATE OF ASSAM	MR. B U LASKAR	PP, ASSAM
15	<a href="#">Bail Appln./3062/2024</a> FIXED	KHAIRUL ALOM MAZUMDER <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR. S ROY MR. M H LASKAR M. HOSSAIN	SPL. PP, C.B.I.
16	<a href="#">Bail Appln./3067/2024</a> FIXED	GOBINDA BHUMIJ <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
17	<a href="#">Bail Appln./3072/2024</a> FIXED	MD RAJU SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
18	<a href="#">Bail Appln./3110/2024</a> WITH OFFICE NOTE, FIXED	AMZAD HUSSAIN MAZUMDER @ AMZADUL HUSSAIN MAZUMDER <b>Versus</b> CBI	MR. A BHATTACHARYA MS. K MALAKAR MR. S DEY MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	MR M HALOI,SPL.PP,CBI
	<b>WITH</b> <a href="#">I.A.(CrI.)/1028/2024</a> <b>in</b> <a href="#">Bail Appln./3110/2024</a>	AMZAD HUSSAIN MAZUMDER ALIAS AMZADUL HUSSAIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. K MALAKAR MR. S DEY MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
19	<a href="#">Bail Appln./3164/2024</a> FIXED	ABDUL SALIM MAZUMDER <b>Versus</b> CBI	MR. A H M R CHOUDHURY	SPL. PP, C.B.I.
20	<a href="#">Bail Appln./3176/2024</a> FIXED	FARIDA AKTAR @ FARIDA AKTAR LASKAR <b>Versus</b> CBI	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	SPL. PP, C.B.I.
21	<a href="#">Bail Appln./3178/2024</a> FIXED	NAYAN DEY <b>Versus</b> CBI	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	SPL. PP, C.B.I.
22	<a href="#">Bail Appln./3213/2024</a> FIXED	ANSER UDDIN @ ANSAR UDDIN @ AUNSHAR UDDIN, <b>Versus</b> THE STATE OF ASSAM	MR. M R SODIAL MR B HAZARIKA MR I UDDIN	PP, ASSAM
23	<a href="#">Bail Appln./3222/2024</a> FIXED	RIAJUL ISLAM MAZUMDER <b>Versus</b> CBI	MR M J QUADIR MR. A K HANNAN	SPL. PP, C.B.I.
24	<a href="#">Bail Appln./3230/2024</a> FIXED	RASHIDUL HOQUE FARAJI @ RASHIDUL HOQUE @ ROSHIDUL <b>Versus</b> THE STATE OF ASSAM,	MR G CHAMUAH	PP, ASSAM
25	<a href="#">Bail Appln./3247/2024</a> FIXED	ABU TAHER <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
26	<a href="#">Bail Appln./3254/2024</a> FIXED	BAHARUL ISLAM LASKAR <b>Versus</b> CBI	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SPL. PP, C.B.I. SPL. PP, C.B.I. SPL. PP, C.B.I.
27	<b>WITH</b> <a href="#">Bail Appln./3183/2024</a>	MAZAKHIR HUSSAIN MAZUMDER <b>Versus</b> CBI	MR. N H LASKAR	SPL. PP, C.B.I.



28	<a href="#">Bail Appln./3282/2024</a> B/O	LUTFUR RAHMAN CHOWDHURY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
29	<a href="#">Bail Appln./3306/2024</a> FIXED	IMRAN KHAN <b>Versus</b> THE STATE OF ASSAM	MR. R DE MS. D PATHAK	PP, ASSAM
30	<a href="#">Bail Appln./3354/2024</a> FIXED	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR KUTUB ALI MR D J DEKA	PP, ASSAM
31	<a href="#">Bail Appln./3359/2024</a> FIXED	JITU ALI <b>Versus</b> THE STATE OF ASSAM	MR. M R Z CHOUDHURY SIRAJ CHOUDHURY	PP, ASSAM
32	<a href="#">Bail Appln./3367/2024</a> FIXED	AMZADUL HUSSAIN MAZUMDER <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION CBI	MR. A BHATTACHARYA MS. K MALAKAR MR. S DEY MS ANKITA SAHARIA MR S PAUL	SPL. PP, C.B.I.
<b><u>BAIL HEARING</u></b>				
33	<a href="#">AB/1336/2024</a> FIXED	CHIRAN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
34	<a href="#">AB/1656/2024</a> FIXED	JALAL UDDIN @ JALAL UDDIN CHOUDHURY AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N H LASKAR	MR W R MEDHI (INFORMANT) MR P TALUKDAR (INFORMANT) PP, ASSAM
35	<a href="#">AB/1762/2024</a> FIXED	MD. JAVED AKHTAR @ AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A K SHARMA MR. A AHAD	PP, ASSAM
36	<a href="#">AB/1923/2024</a> FIXED	SHAHIDUL KHAN <b>Versus</b> THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI	MR. A RAHMAN PP, ASSAM
37	<a href="#">AB/2068/2024</a> FIXED	MD. FURKAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S K NARGIS MS S BEGUM MS N SULTANA	MR. R ALI (R-2) R L CHUTIA (R-2) PP, ASSAM
38	<a href="#">AB/2128/2024</a> FIXED	ALIT CH WARY ALIAS ALIT WARY <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
39	<a href="#">AB/2257/2024</a> FIXED	MD ILIAS AHMED AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
40	<a href="#">AB/2280/2024</a> FIXED	FARUK ALI @ OMAR FARUK <b>Versus</b> STATE OF ASSAM	MR. N N B CHOUDHURY MR. A A BARMAN MR. D SUTRADHAR	MR. R ISLAM (INFORMANT) PP, ASSAM
41	<a href="#">AB/2368/2024</a> FIXED	DIPAK PATOWARY <b>Versus</b> THE STATE OF ASSAM	MR. D P BORAH MR U GHOSH	PP, ASSAM
<b>WITH</b>				
42	<a href="#">AB/2691/2024</a>	BABULAL NARZARY <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
43	<a href="#">AB/2519/2024</a> FIXED	MEDINI PEGU <b>Versus</b> THE STATE OF ASSAM	MR J PAYENG MS. SUSMITA DOLEY	PP, ASSAM
44	<a href="#">AB/2556/2024</a> FIXED	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A AWAL MR. S RANA MR. A.H. MONDAL	PP, ASSAM
45	<a href="#">AB/2623/2024</a> FIXED	BISWAJIT DOLEY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR. S. PEGU	PP, ASSAM

46	<a href="#">AB/2690/2024</a> FIXED	NIKHIL SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MR. A K DAS	PP, ASSAM
47	<a href="#">AB/2694/2024</a> FIXED	HASINUR ISLAM SHEK @ RAMBO <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH MR. H S BORAH	PP, ASSAM
48	<a href="#">AB/2762/2024</a> FIXED	MD. MONOWAR HUSSAIN @ ALI <b>Versus</b> THE STATE OF ASSAM	MR. J KALITA	
49	<a href="#">AB/2771/2024</a> FIXED	PARITOSH NATH AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
50	<a href="#">AB/2774/2024</a> FIXED	AZIZUR SK AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
51	<a href="#">AB/2804/2024</a> FIXED	JURAN ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
52	<a href="#">AB/2809/2024</a> FIXED	SHRI PRAG RAJ SINGLA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	MR D GOGOI(SC, EXCISE DEPT.) MR. D GOGOI PP, ASSAM
53	<a href="#">AB/2820/2024</a> FIXED	ANUP DAS <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
54	<a href="#">AB/2829/2024</a> FIXED	SAHINAS PARBIN <b>Versus</b> THE STATE OF ASSAM	MR. M H LASKAR MD M ISLAM MS. A SULTANA	PP, ASSAM
55	<a href="#">AB/2862/2024</a> FIXED	EKBAL AHMED @ IKBAL AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI	PP, ASSAM
56	<a href="#">AB/2883/2024</a> FIXED	SEKHAR JYOTI GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	PP, ASSAM
57	<a href="#">AB/2891/2024</a> FIXED	SRI ISRAFIL HOQUE <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB MR S RAHMAN	PP, ASSAM
58	<a href="#">AB/2942/2024</a> FIXED	ASHRAFUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A I ALI H KULI	PP, ASSAM

**ORDERS**

59	<a href="#">AB/2799/2024</a> FIXED	JAMIR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. D BHUYAN MR. P GOGOI	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 18/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
6)	MR. N ALAM	04-11-2024	To	20-11-2024
7)	MR. J P SHARMA	07-11-2024	To	18-11-2024
8)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024

9)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
10)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
11)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
12)	MR A R BHUYAN	11-11-2024	To	29-11-2024
13)	MR G GOSWAMI	15-11-2024	To	20-11-2024
14)	MR B K KAR	12-11-2024	To	23-11-2024
15)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
16)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
17)	MR. R K BHATRA	12-11-2024	To	24-11-2024
18)	MR. R P SINGH	14-11-2024	To	06-12-2024
19)	MR M Z AHMED	13-11-2024	To	24-11-2024
20)	MR A KALITA	18-11-2024	To	20-11-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Monday,18th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 22

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./3483/2024</a>	HAIDER ALI @ HAIDAR ALI KHAN, <b>Versus</b> THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
2	<a href="#">Bail Appln./3486/2024</a>	HAMIDA PARBIN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
3	<a href="#">Bail Appln./3487/2024</a>	RAFIKUL ISLAM @ RAFIQU L ISLAM <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION,	MR. S ISLAM MR A HAWARI A R MONDAL	SC, CBI
4	<a href="#">Bail Appln./3488/2024</a>	MD RAMJAN ALI <b>Versus</b> THE STATE OF ASSAM	MD. I HUSSAIN	PP, ASSAM
5	<a href="#">Bail Appln./3492/2024</a>	SANKAR SAHA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION,	MR. N J DUTTA MR A BASUMATARY	SC, CBI
6	<a href="#">Bail Appln./3496/2024</a>	HIRENDRA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
7	<a href="#">Bail Appln./3498/2024</a>	SOFIUL HAQUE @ SAFIUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MD. S ALOM MR. M S ALAM	PP, ASSAM
<b>MOTION</b>				
8	<a href="#">Tr.P.(CrI.)/47/2024</a>	RANJIT KUMAR SARMA <b>Versus</b> ANOWAR HOSSAIN	MR. R SALOI MR H AGARWAL MS M ZOMUANPUII MS S JAIN	
9	<a href="#">Crl.Rev.P./453/2024</a>	BHASKAR GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H BARUAH MR P P PHUKAN	PP, ASSAM
10	<a href="#">Crl.Rev.P./454/2024</a>	MINHAJUL HOQUE @ MINAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M AHMED B DAS	PP, ASSAM
11	<a href="#">Crl.Rev.P./456/2024</a>	ABNUL FAREJ AHMED AND 2 ORS <b>Versus</b> ASMINUR BEGUM	MR. R BARUAH MR. A IKBAL	
12	<a href="#">Crl.Rev.P./457/2024</a>	NIRANJAN RAY <b>Versus</b> KASHMIRI BARMAN	MS R NATH MR K BISWAKARMA	

13	<a href="#">Crl.Rev.P./458/2024</a>	DIPENDRA CHANDRA DAS <b>Versus</b> ANAMIKA ROY	MS M D MEDHI MS J KALITA	
14	<a href="#">Crl.Rev.P./459/2024</a>	KARABI SONOWAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R CHETRI MR U SAIKIA MR N MILI	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1095/2024</a> <b>in</b> <a href="#">Crl.Rev.P./459/2024</a>	KARABI SONOWAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R CHETRI MR U SAIKIA MR N MILI	PP, ASSAM
15	<a href="#">Crl.Rev.P./460/2024</a>	BISHNU PRASAD RAJBHAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H DAS D BARUAH	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1097/2024</a> <b>in</b> <a href="#">Crl.Rev.P./460/2024</a>	BISHNU PRASAD RAJBHAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H DAS D BARUAH	PP, ASSAM
16	<a href="#">Crl.Rev.P./461/2024</a>	BULBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR SAURADEEP DEY MR S A BARBHUYAN	PP, ASSAM
17	<a href="#">Crl.Pet./1341/2024</a> FIXED	JITENDRA NATH SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	PP, ASSAM
18	<a href="#">Crl.Pet./1375/2024</a>	MUNU BEGUM @ MUSSTT MUNU BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	PP, ASSAM
19	<a href="#">Crl.Pet./1378/2024</a>	RUBUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
20	<a href="#">Crl.Pet./1379/2024</a>	WAHIDUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. S K NARGIS MR SARFRAZ NAWAZ MS S BEGUM MS N SULTANA	PP, ASSAM
21	<a href="#">Crl.Pet./1380/2024</a>	BHUGESWAR TAID <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	PP, ASSAM
22	<a href="#">Crl.Pet./1382/2024</a>	TAPASH CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	N SARMAH MR. N ISLAM	PP, ASSAM
23	<a href="#">Crl.Pet./1383/2024</a>	SAHIL MALLIK @ MALIK <b>Versus</b> THE STATE OF ASSAM	MR S ISLAM MR. R ISLAM S RAHMAN	PP, ASSAM
24	<a href="#">Crl.Pet./1384/2024</a>	MD. NURUDDIN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K GARODIA MR D SARMA	PP, ASSAM
25	<a href="#">AB/2946/2024</a>	DIPAK CHAUHAN <b>Versus</b> THE STATE OF ASSAM	MR. R BORA MS R MEDHI	PP, ASSAM
26	<a href="#">AB/2996/2024</a>	KHASNUR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
27	<a href="#">AB/3001/2024</a>	UKIL MILI AND 20 OTHER <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR D L NATH	PP, ASSAM
28	<a href="#">AB/3007/2024</a>	MASUM UDDIN LASKAR @ MASUM AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
29	<a href="#">AB/3008/2024</a>	MD IBJARUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A BARUAH MR. T CHUTIA MR. J P MORE	PP, ASSAM
30	<a href="#">AB/3011/2024</a>	SAJARUL HAQUE AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI R L CHUTIA	PP, ASSAM

31	<a href="#">AB/3015/2024</a> B/O	TAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S A BARBHUYAN T A LASKAR A BORBHUYAN	PP, ASSAM
<b>ADMISSION</b>				
32	<a href="#">Crl.Pet./607/2018</a> WITH LCR 1 FILE (SCANNED), FIXED	SANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	MR. N N B CHOUDHURY (R2) MR. N SARKAR (R2) MR. M DEWAN (R2) PP, ASSAM
33	<a href="#">Crl.Rev.P./72/2023</a> FIXED	SUMAN SEN <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. M M ZAMAN D HUSSAIN	PP, ASSAM
34	<a href="#">Crl.Rev.P./163/2023</a> WITH LCR 1 FILE (SCANNED), FIXED	RUPCHAN BHUYAN <b>Versus</b> HAMIDA KHATUN AND ANR	MR. A MANNAF MD A S ALI	MR. R ALI (R-1) MR H A AHMED (R-1) PP, ASSAM
35	<a href="#">Crl.Rev.P./526/2023</a> WITH LCR 2 FILES (SCANNED), B/O	KESHABANANDA BORAH <b>Versus</b> SAYANIKA DEKA AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	MR D TALUKDAR (r-1) MR P CHOUDHURY (r-1) MS P SAIKIA (r-1) PP, ASSAM
36	<a href="#">Crl.Pet./1312/2023</a>	DHRUBA JYOTI KAKATI <b>Versus</b> RIJUMANI KAKATI	MR N AHMED MR R CHAKRAVORTY S RABHA	MR. D C KALITA MR. B K BHAGAWATI MS R.JAISHI
37	<a href="#">Crl.Rev.P./106/2024</a> WITH LCR 4 FILES (SCANNED), B/O	JITUMANI DAS <b>Versus</b> DHANJIT DAS	MR M AHMED MR. M HUSSAIN A. K. KANU	MR. SURAJIT DAS MR SARFRAZ NAWAZ
38	<a href="#">Crl.Rev.P./254/2024</a> WITH LCR 4 FILES, FIXED	IMAN ALI <b>Versus</b> MAFIDA KHATUN	MR. R ISLAM MR S ISLAM N. UDDIN	MR. M H AHMED MR. I AMIN MR. O ULLAH
39	<a href="#">Crl.A./328/2024</a> B/O	NITYANANDA BARMAN @ BULU BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A H M R CHOUDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/962/2024</a> <b>in</b> CrI.A./328/2024	NITYANANDA BARMAN @ BULU BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A H M R CHOUDHURY	PP, ASSAM
40	<a href="#">Crl.A./335/2024</a> B/O	ZODU MIYA <b>Versus</b> STATE OF ASSAM	MR Z ALAM MR. U B SARMA MS. S NAZNEEN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/980/2024</a> <b>in</b> CrI.A./335/2024	ZODU MIYA <b>Versus</b> STATE OF ASSAM	MR Z ALAM MR. U B SARMA MS. S NAZNEEN	PP, ASSAM
41	<a href="#">Crl.A./383/2024</a>	CHANDI BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A ATREYA	PP, ASSAM
42	<a href="#">Crl.Pet./1044/2024</a> WITH LCR 1 FILE (SCANNED), FIXED	SABYASACHI NATH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS A BUJARBARUAH MS A.SARMA	MR H R CHOUDHURY(R-2) A S PRODHANI (R-2) PP, ASSAM K MAINUDDIN(R-2)
43	<a href="#">Crl.Pet./1074/2024</a> WITH LCR 3 FILES (SCANNED), FIXED	COLONEL RANBIR ROY AND 4 ORS. <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATIONA AND ANR	MR. R K D CHOUDHURY	SPL. PP, C.B.I. PP, ASSAM
44	<a href="#">Crl.Pet./1331/2024</a> FIXED	T. RAJIB SINGH <b>Versus</b> THE STATE OF ASSAM	MR. R SEKHAR MR. B D CHOWDHURY B SONOWAL	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
45	<a href="#">Bail Appln./3376/2024</a> FIXED	AINUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM

46	<b>WITH</b> <a href="#">Bail Appln./3092/2024</a>	MD ALAMIN ALI AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
47	<b>WITH</b> <a href="#">Bail Appln./3287/2024</a>	AICHA KHATUN <b>Versus</b> STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN ISHANI SHOME	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
48	<a href="#">AB/1661/2024</a> FIXED	NOOR MOHAMMAD @ NOOR MOHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S U AHMED MR A HAWARI	PP, ASSAM
49	<a href="#">AB/2155/2024</a> FIXED	GOLAPFUL NESSA ALIAS GOLAP FULI <b>Versus</b> THE STATE OF ASSAM	MR. R CHETRI MR N MILI	PP, ASSAM
50	<a href="#">AB/2515/2024</a> FIXED	MANOJ KR NATH @ MANOJ NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
51	<a href="#">AB/2560/2024</a> FIXED	PRADIP KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S J SARMAH	PP, ASSAM
52	<b>WITH</b> <a href="#">AB/2576/2024</a>	PRAFULLA BORAH <b>Versus</b> THE STATE OF ASSAM	MS. P DUTTA MR. S J SARMAH	PP, ASSAM
53	<a href="#">AB/2687/2024</a> FIXED	BINOY SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR A KHANIKAR MR. P KONWAR R L CHUTIA	PP, ASSAM
54	<a href="#">AB/2927/2024</a> FIXED.	SHAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MS S ISLAM	PP, ASSAM
<b><u>ORDERS</u></b>				
55	<a href="#">Crl.L.P./50/2023</a> WITH LCR 1 FILE, WITH OFFICE NOTE, B/O <b>in</b> Crl.A./13021/2023 <b>WITH</b> <a href="#">Crl.A./13021/2023</a> (Filing Number)	IBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. T BEGUM	MR M RANA (r-2) MR M.HOQUE (r-2) PP, ASSAM
56	<a href="#">I.A.(Crl.)/594/2023</a> WITH LCR 3 FILES, P.B.-1 FIXED <b>in</b> Crl.A./245/2023 <b>WITH</b> <a href="#">Crl.A./245/2023</a>	IBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM AND ANR. A ANISUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
57	<b>WITH</b> <a href="#">Crl.A./228/2023</a> <u>1 Y 5 M 20 D</u>	ANISUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
58	<a href="#">Crl.Pet./319/2024</a>	MOKLESUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR. JOSIMUDDIN SHEIKH AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR. M M ZAMAN	PP, ASSAM
59	<a href="#">Crl.Pet./962/2024</a> WITH LCR 3 FILES (SCANNED), B/O	PAPPU DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S K SARKAR MS J BORUAH MS S BAYAN MS R KALITA	PP, ASSAM

60 [I.A.\(CrI.\)/1071/2024](#)  
FIXED  
in Bail Appln./2989/2024

ANIRAM BASUMATARY AND ANR  
**Versus**  
THE STATE OF ASSAM AND ANR

MR R DHAR  
MR B C MUCHAHARY  
MRS. A BASUMATARY  
J DAS

PP, ASSAM

**WITH**  
[Bail Appln./2989/2024](#)

ANIRAM BASUMATARY AND ANR  
**Versus**  
THE STATE OF ASSAM

MR R DHAR  
MR B C MUCHAHARY  
MRS. A BASUMATARY  
J DAS

PP, ASSAM  
SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 18/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
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8)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
9)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
10)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
11)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
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13)	MR G GOSWAMI	15-11-2024	To	20-11-2024
14)	MR B K KAR	12-11-2024	To	23-11-2024
15)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
16)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
17)	MR. R K BHATRA	12-11-2024	To	24-11-2024
18)	MR. R P SINGH	14-11-2024	To	06-12-2024
19)	MR M Z AHMED	13-11-2024	To	24-11-2024
20)	MR A KALITA	18-11-2024	To	20-11-2024





# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Monday,18th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">Bail Appln./2591/2024</a> BY SLIP	KAJAL DEBNATH <b>Versus</b> THE UNION OF INDIA	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	SC, NCB
<b>MOTION</b>				
2	<a href="#">AB/2819/2024</a>	MUIN CHOUDHURY @ MUNNA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. D BARUAH MD S ALI MS S K GUPTA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
3	<a href="#">Bail Appln./3285/2024</a> FIXED	AHAD UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
4	<a href="#">Bail Appln./3302/2024</a> FIXED	AMINUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A Z AHMED	PP, ASSAM
<b>BAIL HEARING</b>				
5	<a href="#">AB/2830/2024</a> FIXED	ABDUL KALAM <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 18/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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18)	MR. R P SINGH	14-11-2024	To	06-12-2024
19)	MR M Z AHMED	13-11-2024	To	24-11-2024
20)	MR A KALITA	18-11-2024	To	20-11-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Monday,18th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/47/2016</a> BY SLIP	MD. ZIAUR RAHMAN @ JIAUR RAHMAN CHOUDHURY <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION and 2 ORS	MR.G RAHUL MR.D M NATH	SC, GMC
<b>HEARING</b>				
2	<a href="#">WP(C)/7324/2013</a> BY SLIP, WITH LCR 2 FILES	GROUP M MEDIA INDIA PVT. LTD. and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.B BHUYAN MS.N CHOUDHURY MS.P PATHAK	MR.K N CHOUDHURY GA, ASSAM MR.S SARMA MR.N UPADHAYA MR.M MAHANTA MS.A DEKA ADDL. AG, ASSAM MS.A BORPUJARI
3	<a href="#">WP(C)/1421/2014</a> BY SLIP	BRAHMAPUTRA TELE PRODUCTIONS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE and TAXATION MR.R DUBEY

LEAVE NOTE OF ADVOCATES FOR 18/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**2:00 PM to 4:30 PM**

**[ For Monday,18th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 27**

**[CIVIL BENCH III AND IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
1	<a href="#">I.A.(Civil)/3382/2024</a> in WP(C)/5318/2024	DIPA TERON <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR R RAJKHOWA B KHAKHLARY U SWARGIARY	SC, EXCISE DEPTT.
	<b>WITH</b> <a href="#">WP(C)/5318/2024</a>	DIPA TERON <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	B KHAKHLARY MS P GOGOI U SWARGIARY	SC, EXCISE DEPTT.
2	<a href="#">I.A.(Civil)/3400/2024</a> in WP(C)/3576/2024	JUTILA MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA	SC, AG SC, HEALTH AND F W
	<b>WITH</b> <a href="#">WP(C)/3576/2024</a>	JUTILA MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA MR D DEKA	SC, AG SC, HEALTH AND F W
3	<a href="#">I.A.(Civil)/3403/2024</a> in WP(C)/2142/2024	MANOJ KUMAR ROY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/2142/2024</a>	MANOJ KUMAR ROY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S K GHOSH MS F AHMED	GA, ASSAM
4	<a href="#">I.A.(Civil)/3452/2024</a> in Cont.Cas(C)/716/2023	BIJON HAPILA <b>Versus</b> K S GOPINATH NARAYAN IA AND AS	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	MR. P N GOSWAMI MR P NAYAK MR R M DAS MR. C SHARMA MR. D GOGOI MR A CHALIHA D JAIN MS. M KALITA
	<b>WITH</b> <a href="#">Cont.Cas(C)/716/2023</a>	BIJON HAPILA <b>Versus</b> DIGANTA KUMAR BARUAH AND 7 ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	MR. P N GOSWAMI (R-1,2,3) MR. B GOGOI(r-7) MR P NAYAK(r-7) MR R M DAS (r-4,5,6) MR. C SHARMA (r-4,5,6) MR. D GOGOI (r-8) MR A CHALIHA(r-7) D JAIN (r-4,5,6) MS. M KALITA(R-1,2,3,8)

**ADMISSION**

5	<a href="#">WP(C)/7615/2017</a>	PRAMUD KUMAR MILI <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR. M K SHARMA MR. H DAS	DR. B AHMED GA, ASSAM MR. A KALITA (SC, INDUSTRIES DEPT.)
6	<a href="#">WP(C)/1149/2020</a>	REDAUL HUSSAIN KHAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR R ISLAM MS AFSANA HUSSAIN MS M DEKA	GA, ASSAM SC, N C HILLS AUTONOMOUS COUNCIL
7	<a href="#">WP(C)/2382/2020</a> FIXED	SUBASH KUSHWAHA <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. S BORA MS. N CHAKRABORTY	MR. K K PARASAR ASSTT.S.G.I.
8	<a href="#">WP(C)/1315/2021</a>	DWIPJYOTI PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K DAS	GA, ASSAM
9	<a href="#">WP(C)/1741/2021</a> B/O	BINOY BASUMATARY AND 112 ORS <b>Versus</b> THE POWER GRID CORPORATION OF INDIA LTD AND 6 ORS	DR. B AHMED MR. A K AZAD MR A U AHMED MS. H SARMA	GA, ASSAM SC, PGCI LTD.
	<b>WITH</b>			
10	<a href="#">WP(C)/2635/2021</a>	ASFAK ALI AND 6 ORS <b>Versus</b> THE POWER GRID CORPORATION OF INDIA LTD AND 6 ORS	DR. B AHMED MR. A K AZAD MR A U AHMED	GA, ASSAM SC, PGCI LTD.
11	<a href="#">WP(C)/1936/2021</a> WITH WP(C)/4787/2022 (D/O), FIXED	ROJIUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. T J MAHANTA MR. M H TALUKDAR	MR. B DEKA MR. B DEKA MR S A SIKDER (R2-R4) ASSTT.S.G.I. MR. M R ISLAM (R2-R4)
12	<a href="#">WP(C)/1166/2022</a>	PRASANTA BORAH AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MS. ANASUYA C	GA, ASSAM SC, FINANCE
13	<a href="#">WP(C)/5940/2022</a>	DILIP KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A BHATTACHARYA MR. P K DAS MR S PAUL	SC, IRRIGATION
14	<a href="#">WP(C)/6731/2022</a> FIXED	SUMIT DEY <b>Versus</b> UNION OF INDIA AND 5 ORS	MR SISHIR DUTTA MR. P J SAIKIA, SR. ADV MS S MOCHAHARI MR. S DUTTA MS M NIROLA MR S DUTTA MR K J SAIKIA	MR. S MITRA (r-2 to 6) MR. S S ROY (r-1) MR A K BORO (r-2 to 6) ASSTT.S.G.I.
	<b>WITH</b>			
15	<a href="#">WP(C)/1749/2021</a>	SUMIT DEY <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. N DHAR MR. B K SEN MR. S P CHOUDHURY MS. S DASGUPTA MR A HUSSAIN	MR. S MITRA (r-3 to 5) MR. S S ROY MR A K BORO (r-3 to 5) ASSTT.S.G.I.
16	<a href="#">WP(C)/2116/2023</a> FIXED	M/S RAJDEEP DEY <b>Versus</b> BODOLAND TERRITORIAL COUNCIL (BTR) AND 5 ORS.	MR. A SARMA MR J P CHAUHAN	SC, P AND R.D. GA, ASSAM SC, BTC
17	<a href="#">WP(C)/2982/2023</a>	SANJEEB KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM
18	<a href="#">WP(C)/3437/2023</a>	GANESH CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR H K DAS MR. M P SARMA MR. M P SARMA MR. A BORO MR A CHAKRABORTY MR A CHETIA	GA, ASSAM

19	<b>WITH</b> <a href="#">WP(C)/5971/2023</a>	GANESH CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MS. L DAS MR H K DAS MR. M P SARMA MR. M P SARMA MR A CHAKRABORTY MR A CHAKRABORTY	GA, ASSAM M M RAHMAN (r-7)
20	<a href="#">WP(C)/4969/2023</a>	MANIKA SWARGIARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MAHIBUR RAHMAN MR. S RANA MS A AHMED	MR N KALITA (R-4) SC, HEALTH
21	<a href="#">WP(C)/5435/2023</a>	SAHADUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, PWD SC, FINANCE
22	<a href="#">WP(C)/5621/2023</a>	AMARJYOTI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANIAR MR. J SINGH MS. S DUTTA P BORAH	GA, ASSAM MR R M DAS SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U SC, HEALTH
23	<b>WITH</b> <a href="#">WP(C)/5612/2023</a>	RANJITA SHARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANIAR P BORAH MS. S DUTTA	GA, ASSAM SC, TRANSPORT SC, HEALTH SC, G U
24	<b>WITH</b> <a href="#">WP(C)/5617/2023</a>	PRANITA DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K ROY MR. J SINGH MS. S DUTTA P BORAH	SC, HIGHER EDU GA, ASSAM MR R M DAS (R-1) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH SC, G U
25	<b>WITH</b> <a href="#">WP(C)/5623/2023</a>	POLEN BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANIAR MR. J SINGH P BORAH	GA, ASSAM MR R M DAS(R-1) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U SC, HEALTH
26	<b>WITH</b> <a href="#">WP(C)/5625/2023</a>	RAICHUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K ROY MR. S K ROY MR. J SINGH MS. S DUTTA P BORAH	SC, HIGHER EDU GA, ASSAM MR R M DAS SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH SC, G U
27	<b>WITH</b> <a href="#">WP(C)/5630/2023</a>	PRASANNA BHAGABATI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANIAR MR. J SINGH MS. S DUTTA P BORAH	GA, ASSAM MR R M DAS (R-1) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U SC, HEALTH SC, IRRIGATION
28	<b>WITH</b> <a href="#">WP(C)/5639/2023</a>	JIBANJYOTI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANIAR MR. J SINGH MS. S DUTTA P BORAH	GA, ASSAM SC, A.H and V. DEPT. SC, G U SC, HEALTH
29	<b>WITH</b> <a href="#">WP(C)/5642/2023</a>	PRIYALATA CHETIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANIAR MR. J SINGH MS. S DUTTA P BORAH	GA, ASSAM SC, G U SC, HEALTH SC, PWD

30	<b>WITH</b> <a href="#">WP(C)/5648/2023</a>	JINU GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K ROY MR. J SINGH MS. S DUTTA P BORAH	SC, HIGHER EDU GA, ASSAM MR R M DAS MS. D BORAH SC, HEALTH SC, G U
31	<b>WITH</b> <a href="#">WP(C)/5650/2023</a>	SIBEN CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MR. P J PHUKAN GA, ASSAM MR. D BORA SC, GMCH Mr. C SARMA SC, HEALTH GA, ASSAM
32	<a href="#">WP(C)/7358/2023</a>	MD. ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
33	<a href="#">WP(C)/7359/2023</a>	MANJU BIBI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
34	<a href="#">WP(C)/7360/2023</a>	MANJU BIBI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
35	<a href="#">WP(C)/7361/2023</a>	JINTI ARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
36	<a href="#">WP(C)/7362/2023</a>	MD LUTFUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
37	<a href="#">WP(C)/7363/2023</a>	MD LUTFUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
38	<a href="#">WP(C)/370/2024</a>	REZZAK ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. L R MAZUMDER MR. A Z AHMED S W HUSSAIN	MR. S U AHMED (r-8) MR A HAWARI (r-8) SC, P H E
39	<a href="#">WP(C)/893/2024</a>	JAHIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M AHMED MD I H LASKAR	SC, P AND R.D. GA, ASSAM
40	<a href="#">WP(C)/1093/2024</a> B/O	SHAYED MASUD MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
41	<b>WITH</b> <a href="#">WP(C)/4707/2023</a>	MANASH JYOTI DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
42	<b>WITH</b> <a href="#">WP(C)/4709/2023</a>	SOFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, P AND R.D.
43	<b>WITH</b> <a href="#">WP(C)/4720/2023</a>	ATAUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, P AND R.D.
44	<b>WITH</b> <a href="#">WP(C)/4758/2023</a>	MEHTABUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.



45	<b>WITH</b> <a href="#">WP(C)/4759/2023</a>	ASHADUZ ZAMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
46	<a href="#">WP(C)/1214/2024</a>	MAMTAZ BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS S S ZIA	SC, ELEM. EDU SC, AG SC, TREASURY
	<b>WITH</b> <a href="#">I.A.(Civil)/2626/2024</a> in WP(C)/1214/2024	MAMTAZ BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS S S ZIA	SC, ELEM. EDU SC, AG SC, TREASURY
	<b>WITH</b> <a href="#">I.A.(Civil)/2655/2024</a> in WP(C)/1214/2024	MAMTAZ BEGUM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS S S ZIA	SC, ELEM. EDU SC, AG SC, TREASURY
47	<a href="#">WP(C)/1472/2024</a>	NURUN NEHAR BEGUM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
48	<a href="#">WP(C)/1712/2024</a> B/O	MD. SAIFUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA MS R DUTTA	SC, P AND R.D. GA, ASSAM SC, FINANCE
49	<a href="#">WP(C)/1733/2024</a> FIXED	SANDHYA SUKLABAIDHYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
50	<a href="#">WP(C)/2049/2024</a> B/O	TAHMINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H BARBHUIYA MS R RAJKHOWA MD A RAHMAN	MR. S KATAKI MS. R DUTTA SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
51	<a href="#">WP(C)/2709/2024</a> WITH WP(C)/141/2024 (D/O)	ARUN SHARMA <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA B DAS	MS. B SARMA DY.S.G.I.
52	<a href="#">WP(C)/2801/2024</a> B/O	KALYANI DEKA HAZARIKA AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A AHMED MS. D GOSWAMI	SC, AG (A AND E) SC, HEALTH AND F W SC, FINANCE
53	<a href="#">WP(C)/3450/2024</a>	JOGANANDA SARMA <b>Versus</b> UCO BANK AND 5 ORS	MR A DASGUPTA MR MONOJ ROY	MR. M SHARMA (R- 1 TO 5) MS. S YASMIN (R- 1 TO 5) DY.S.G.I. SC. UCO BANK
54	<a href="#">WP(C)/4151/2024</a>	KAJAL CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R P SHARMA MRS. R RONGMEI MS. K L R YANTHAN	GA, ASSAM
55	<a href="#">WP(C)/4279/2024</a> B/O	PROSENJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM MR. J LASKAR (R-6)
56	<a href="#">WP(C)/4408/2024</a>	NO. 15474209A SEP BHUPEN RAJBONGSHI <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR. A M KHAN MR Z RAHMAN MR S PRODHANI	MS. B SARMA(CGC) DY.S.G.I.
<b>ORDERS</b>				
57	<a href="#">Cont.Cas(C)/97/2019</a>	ISHESWAR GOSWAMI <b>Versus</b> ANANDA PRASAD TEWARI	MS B DEVI MR. R SARMA MS. S D SAIKIA	MR. J ROY SC, ASTC
58	<b>WITH</b> <a href="#">Cont.Cas(C)/33/2019</a>	MUSTAQUE AHMED <b>Versus</b> ANAND PRAKASH TEWARI	MR. K SINGHA MR D GOGOI	MR. J ROY
59	<b>WITH</b> <a href="#">Cont.Cas(C)/173/2019</a>	BIREN KUMAR SAIKIA AND 3 ORS. <b>Versus</b> ANAND PRAKASH TIWARI	MR. S BORTHAKUR MR. D GOGOI	MR. J ROY

60	<b>WITH</b> <a href="#">Cont.Cas(C)/177/2019</a>	RASHID ALI <b>Versus</b> ANAND PRAKASH TIWARI	MR. S BORTHAKUR MR. D GOGOI	MR. J ROY
61	<a href="#">Cont.Cas(C)/149/2022</a> FIXED	AMAL BHATTACHARJEE <b>Versus</b> JOYDEEP SUKLAIYA AND ANR	MR. K A MAZUMDER MR E AHMED MR A HAI	MR. K KONWAR (R-2) MR. S DUTTA (R-2)
62	<a href="#">I.A.(Civil)/1641/2022</a> in WP(C)/2689/2020	THE STATE BANK OF INDIA AND 3 ORS <b>Versus</b> KHIRODA DAS AND 3 ORS	MR. S Ali MR K DAS	MR. S BORTHAKUR
	<b>WITH</b> <a href="#">WP(C)/2689/2020</a>	KHIRODA DAS <b>Versus</b> THE STATE BANK OF INDIA AND 6 ORS	MR. S BORTHAKUR MR. P K BORAH MR D GOGOI	MR D C CHAKRAVARTY (r-5,6,7) MR. S Ali (R-1 TO 4) MR. S P CHOUDHURY (R-5,6,7) MR K DAS (R-1 TO 4) MS B DEVI (R-5,6,7) MS. M BORA (R-5,6,7) DR. B. C. BORAH (R-5,6,7)
63	<a href="#">Cont.Cas(C)/307/2023</a> FIXED	RAJIB SARKAR <b>Versus</b> SANJIV SHYAM AND 3 ORS	MR. M DUTTA MS S DEV MS N RAI	MR. B GOGOI (r- 4) MR. B GOGOI (r- 4) MR A CHALIHA (R-4) MR A CHALIHA (R-4) MR M BHUYAN(r- 4) SC, P W D
64	<a href="#">Cont.Cas(C)/790/2023</a>	FUZAIL AHMED CHOUDHURY <b>Versus</b> JAY SHIVANI, IAS	MS P AGARWAL MR I HASIEB MR. B J DAS	MR. K KONWAR MR S DUTTA
65	<b>WITH</b> <a href="#">Cont.Cas(C)/791/2023</a>	FAKAR UDDIN MAZUMDER <b>Versus</b> JAY SHIVANI, IAS	MS P AGARWAL MR I HASIEB MR. B J DAS	MR. K KONWAR MR S DUTTA
66	<b>WITH</b> <a href="#">Cont.Cas(C)/792/2023</a>	DEBASISH CHOUDHURY <b>Versus</b> JAY SHIVANI, IAS	MS P AGARWAL MR I HASIEB MR. B J DAS	MR. K KONWAR MR S DUTTA
67	<a href="#">Cont.Cas(C)/52/2024</a> FIXED	M/S RT HARDWARE AND SUPPLIERS AND ANR <b>Versus</b> JAY SHIVANI	MR M J QUADIR MS S AHMED MR. A K HANNAN	MR. K KONWAR MR S DUTTA MR U.SARMAH
68	<a href="#">Cont.Cas(C)/218/2024</a>	SANJIB BHARTI AND 13 ORS. <b>Versus</b> S. KISHORE (IPS) AND 5 ORS.	MR. R MAZUMDAR MD H R AHMED MR A MALEK	MR. R K D CHOUDHURY (R-3) MS. L DEVI (R-3) MR. K K PARASAR(R-5)
69	<a href="#">Cont.Cas(C)/323/2024</a>	MRINAL DAS <b>Versus</b> JAY SHIVANI AND 2 ORS.	MR. S K SINGHA MR. M K NEOG	
70	<a href="#">WP(C)/2970/2024</a>	HAROON RASHID SIDDIQUI <b>Versus</b> THE CHAIRMAN CUM MANAGING DIRECTOR PNB AND 3 ORS	MR R ISLAM LEGAL AID COUNSEL	MS. S. DUTTA
<b>HEARING</b>				
71	<a href="#">WP(C)/1198/2016</a> FIXED	GYAN SINGH <b>Versus</b> STATE BANK OF INDIA and 5 ORS	MR H K DAS MR. A CHAMUAH MR. P P BORTHAKUR MS. R BORAH MR. T MADHUKALLYA	MR. L TALUKDAR MR. N BARUA(R-1-6) MS. M DAS MR. B DAS
72	<a href="#">WP(C)/1922/2016</a> FIXED	JATINDRA NATH SHARMA <b>Versus</b> THE STATE OF ASSAM and 2 ORS	MR.U K NAIR MR.A CHETRY MR.W YHOSHII MR.M P SARMA MS.N SHYAMAL	MR.B CHAKRABORTY(R-3) MR.M MAHANTA(R-2) MS.R DEKA(R-2) MR.K N CHAKRABORTY(R-2) MS.P MITRA(R-3) MR.B K KASHYAP R-2 SC, PWD MS.P HAZARIKA(R-3)

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LEAVE NOTE OF ADVOCATES FOR 18/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
6)	MR. N ALAM	04-11-2024	To	20-11-2024
7)	MR. J P SHARMA	07-11-2024	To	18-11-2024
8)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
9)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
10)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
11)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
12)	MR A R BHUYAN	11-11-2024	To	29-11-2024
13)	MR G GOSWAMI	15-11-2024	To	20-11-2024
14)	MR B K KAR	12-11-2024	To	23-11-2024
15)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
16)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
17)	MR. R K BHATRA	12-11-2024	To	24-11-2024
18)	MR. R P SINGH	14-11-2024	To	06-12-2024
19)	MR M Z AHMED	13-11-2024	To	24-11-2024
20)	MR A KALITA	18-11-2024	To	20-11-2024



# ***The Gauhati High Court, At Guwahati***

**[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]**

**[DAILY CAUSE LIST]**

**[ FOR MONDAY THE 18<sup>TH</sup> DAY OF NOVEMBER, 2024 ]**

**[AT 10:30 AM]**

**BEFORE**

**HON'BLE MR. JUSTICE KAUSHIK GOSWAMI**

**[COURT NO: 27]**

**[ COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE AIZAWL BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
AT THE PRINCIPAL SEAT AT 10:30 A.M.]**

## **HEARING**

1. RSA/6/2016  
**(WITH LCR),  
FIXED**

C LALHMACHHUANA AND 3  
ORS  
**VERSUS**  
LALHLIMPUII

MR. JOSEPH LALCHHANHIMA  
RENTHLEI  
MS CINDY LALLAWMZUALI  
MR. VICTOR L. ROKHUM

MR. F LALENGLIANA  
R. LALMUANPUIA